



PROVISIONAL CIVIL LIST OF OFFICERS IN THE CADRES OF DISTRICT JUDGE, CIVIL JUDGE (SENIOR DIVISION) AND CIVIL JUDGE (JUNIOR DIVISION)

(CORRECTED UPTO 11TH DECEMBER, 2023)

NOTICE

The Provisional Civil List of Officers in the cadre of District Judge, Civil Judge (Senior Division) and Civil Judge (Junior Division) is hereby published. The Officers may send their objection, if any, to the undersigned within 15 dys i.e. by 26.12.2023.

**By Order of the High Court
Sd/-
Registrar (Admn.)I/c.**

PROVISIONAL CIVIL LIST - 2023

PART- I

OFFICERS IN THE CADRE OF DISTRICT JUDGE

TOTAL CADRE STRENGTH : 243

SCALE OF PAY

Entry Level – (122 posts)	:	Rs. 1,44,840 – 1,94,660/-
Selection Grade- (85 posts)	:	Rs. 1,63,030 – 2,19,090/-
Super-time Scale- (36 posts)	:	Rs. 1,99,100 – 2,24,100/-

Permanent – 243

(a)	District & Sessions Judge	:	30
(b)	Addl. District & Sessions Judge	:	76
(c)	A.D.J-cum- Special Court under POCSO Act	:	24
(c)	Addl. District Judge-cum-Special Judge (CBI)	:	05
(d)	Addl. District Judge-cum-Special Judge (Vig.)	:	14
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	03
(f)	Judge, Family Court	:	30
(g)	Special Posts	:	51
(h)	Leave Reserve	:	10

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1.	Registrar General, Orissa High Court, Cuttack	22.	Legal Advisor, State Vigilance Organisation, Cuttack
2.	Registrar (Judicial), Orissa High Court, Cuttack	23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar
3.	Registrar (I & E), Orissa High Court, Cuttack	24.	Ind Judicial Member, Sales Tax Tribunal, Cuttack
4.	Principal Secretary to Government, Law Department, Bhubaneswar	25.	Director, Odisha Judicial Academy, Cuttack
5.	Legal Remembrancer, Law Department, Bhubaneswar	26.	Special Judge, Special Court, Cuttack
6.	1st Additional Legal Remembrancer, Law Department, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	28.	Authorised Officer, Special Court, Cuttack
8.	Chairman, Sales Tax Tribunal, Cuttack	29.	Authorised Officer, Special Court, Bhubaneswar
9.	Commissioner, Hindu Religious Endowments, BBSR	30.	Registrar (Vigilance), Orissa High Court, Cuttack
10.	Member, State Transport Appellate Tribunal, Cuttack	31.	Registrar (Admn.), Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	32.	Secretary, Juvenil Justice Committee, OHC, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	33.	Co-ordinator, Arbitration Centre, OHC, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	34-37.	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
14.	Ind Motor Accident Claims Tribunal (N.D.), Sambalpur	38-40.	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
15.	Ind Motor Accident Claims Tribunal (S.D.), Berhampur	41.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
16.	Member-Secretary, Legal Services Authority, Cuttack	42.	OSD (Vigilance), Orissa High Court, Cuttack
17.	Ind Additional L.R., Law Department, Bhubaneswar	43.	Addl. Director, OJA, Cuttack
18.	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	44-46	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
19.	P.O., Industrial Tribunal, Rourkela	47.	Full Time Secretary, H.C.L.S.C.
20.	1 st Judicial Member, Sales Tax Tribunal, Cuttack	48.	Director of Prosecutions, Lokayukta, Odisha
21.	Adjudicating Officer, ORERA, Bhubaneswar	49.	Secretary (Judl.), Lokayukta, Odisha
		50.	Registrar, OREAT, Bhubaneswar
		51.	Registrar, Records, Orissa High Court, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

PROVISIONAL CIVIL LIST OF OFFICERS IN THE CADRE OF DISTRICT JUDGE

1.	Shri Satya Narayan Mishra, B.Sc. LL.M Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Koraput, Jeypore (ST) 20.07.2022	
2.	Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge , Deogarh (ST) 20.07.2022	
3.	Shri Biranchi Narayan Mohanty, B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Judge, Family Court, Baripada (ST) 09.11.2022	
4.	Shri Malaya Ranjan Dash, M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	A.D.J-cum-Special Judge (Vig.), Bolangir (SG) 16.05.2023	
5.	Shri Hiranmaya Bisoi B.A. LL.M. Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Presiding Office (Member), Cooperative Tribunal, Bhubaneswar (ST) 20.07.2022/ 17.05.2023	
6.	Shri Bikram Keshari Pattnayak, B.A, LL.M Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Judge, Family Court, Bolangir (ST) 17.05.2023	
7.	Shri Gopal Chandra Behera, B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 14.09.2022	
8.	Shri Shishir Kumar Ratha, B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	30.09.2011	Commissioner of Hindu Religious Endowments, Bhubaneswar (ST) 29.11.2021	

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1	2	3	4	5	6	7	8
9.	Shri Asanta Kumar Das , B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Dist. & Sessions Judge, Balasore (ST) 14.09.2022	
10.	Shri Biswajit Das M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	P.O, Designated Court under OPID Act, Balasore (ST) 17.11.2022	
11.	Shri Manas Ranjan Barik , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Principal Secretary to Govt., Law Department, Bhubaneswar (ST) 03.10.2023	
12.	Shri Lokanath Mohapatra , M.A. LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	06.10.2012	Member, 2 nd MACT (N.D), Sambalpur (ST) 20.07.2022	
13.	Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Cuttack (ST) 13.04.2021	
14.	Shri Ashok Kumar Panda , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Keonjhar, (ST) 10.10.2023	
15.	Shri Pradyumna Kumar Nayak , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Sambalpur (ST) 03.10.2023	
16.	Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Director of Public Prosecutions, Odisha, Bhubaneswar (ST) 04.08.2023	
17.	Shri Santosh Kumar Jena , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge (C.B.I), Court No.I, Bhubaneswar (ST) 09.11.2022	

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18.	Shri Pradeep Kumar Mahanta, LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Bhubaneswar (ST) 17.11.2022	
19.	Shri Sudipta Acharya LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member- Secy., Odisha State Legal Services Authority, Cuttack (ST) 14.09.2022	
20.	Shri Ram Shankar Hota, B.A LL.B Subarnapur/ Sonepur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member, 2 nd MACT (S.D), Berhampur (ST) 18.07.2022	
21.	Shri Bidyut Kumar Mishra, M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Judge, Family Court, Rourkela (ST) 20.07.2022	
22.	Shri Asim Kumar Dalbehera, M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	P.O, LAR & R Authority, Berhampur (ST) 19.07.2022	
23.	Shri Bhagabana Pradhana B.Sc, LL.M. Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Judge, Family Court, Jagatsinghpur (ST) 14.09.2022	
24.	Shri Srikanta Mishra, B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	02.06.2015	A.D.J-cum-Spl. Judge (Vig.), Bhawanipatna (ST) 01.08.2022	
25.	Shri Satyapira Mishra M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Kandhamal, Phulbani (ST) 09.12.2022	
26.	Dr. Bhagyalaxmi Rath, M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 08.09.2022	

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1	2	3	4	5	6	7	8
27.	Shri Biswajit Mohanty LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Dist. & Sessions Judge, Kendrapara (ST) 14.09.2022	
28.	Shri Lalit Kumar Dash, M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	02.06.2015	Judge, Family Court, Bhawanipatna (SG) 30.07.2021	
29.	Shri Sitikantha Samal, M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Puri (ST) 09.12.2022	
30.	Shri Subrata Mohanty, B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	02.06.2015	Judge, Family Court, Paralakhemundi (ST) 10.11.2021	
31.	Shri Sanjeeb Dubey, M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Nabarangpur (ST) 22.11.2021	
32.	Shri Benudhar Patra B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 17.05.2023	
33.	Shri Aruna Kumar Mallick B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge. Family Court, Puri (ST) 08.11.2021	
34.	Smt. Rupashree Chowdhury B.A. LL.M Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Dist. & Sessions Judge, Ganjam, Berhampur (ST) 16.05.2023	
35.	Shri Pratap Kumar Patra, B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	29.04.2016	Registrar General, High Court of Orissa, Cuttack (ST) 07.09.2022	

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1	2	3	4	5	6	7	8
36.	Shri Nisith Nisank, B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	18.05.2016	Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 18.07.2022	
37.	Shri Subhadarshi Pattnaik, M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Sundargarh (ST) 29.11.2021	
38.	Shri Rajesh Ekka, M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	23.07.2016	A.D.J-cum- Special Judge (Vig.), Jeypore (SG) 06.04.2021	
39.	Dr. Pabitra Mohan Samal, LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Jeypore 30.07.2021	
40.	Shri Dipti Ranjan Kanungo, B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Kalahandi, Bhawanipatna (SG) 09.11.2021	
41.	Miss Gourimali Maharana, B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	23.07.2016	Member, State Transport Appellate Tribunal, Cuttack (SG) 16.04.2021	
42.	Shri Nilagiri Jena LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	A.D.J-cum- Special Court under POCSO Act, Jharsuguda (SG) 09.11.2022	
43.	Shri Niranjan Panda, B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Nuapada (SG) 03.10.2023	
44.	Shri Bikram Kumar Pradhan, M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Boudh (SG) 01.12.2021	

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1	2	3	4	5	6	7	8
45.	Shri Digambar Prusty, B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	23.07.2016	Dist. & Sessions Judge, Jharsuguda (SG) 18.07.2022	
46.	Shri Anup Kumar Chandan, LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Jagatsinghpur (SG) 09.11.2021	
47.	Shri Dhaneswar Mallick, M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	LR-cum-Spl. Secretary, Law Deptt., Bhubaneswar (SG) 05.12.2022	
48.	Shri Pranab Kumar Patra, B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	23.07.2016	Dist. & Sessions Judge, Angul (SG) 08.02.2022	
49.	Shri Sangram Keshari Pattnaik, M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Bhadrak (SG) 03.10.2023	
50.	Shri Srinibash Pratihari, M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Deogarh (SG) 25.11.2021/ 23.12.2021	
51.	Shri Pranab Kumar Routray, M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Gajapati, Parlakhemundi (SG) 01.08.2022	
52.	Smt. Ajanta Sadangi, M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Malkangiri (SG) 01.08.2022	
53.	Shri Rashmi Mohan Acharya, B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Sonepur (SG) 20.07.2022	

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1	2	3	4	5	6	7	8
54.	Shri Aurobindo Pattanaik , B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	23.07.2016	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 19.07.2022	
55.	Shri Lalatendu Jena , B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Bolangir (SG) 20.07.2022	
56.	Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Jajpur (SG) 01.08.2022	
57.	Shri Debadatta Das Mahapatra , LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	23.07.2016	Judge, Family Court, Phulbani 25.07.2022	
58.	Shri Amruta Ranjan Nanda , LL.M Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017 16.07.2019	09.05.2017	Judge, Family Court, Rayagada 01.12.2021	
59.	Smt. Luna Mohanty , M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017 16.07.2019	09.05.2017	Dist. & Sessions Judge, Bargarh 19.07.2022	
60.	Shri Susant Patel , B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 <u>31.07.2017@</u> 30.07.2019	29.05.2017	Judge, Family Court, Bargarh 02.03.2023	
61.	Shri Debasis Rout M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Bhubaneswar 17.05.2023	
62.	Smt. Pragnya Panigrahi , M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Sonepur 08.11.2021	

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1	2	3	4	5	6	7	8
63.	Smt. Sikha Rani Rath, M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Balasore 29.11.2021	
64.	Dr. Prasanna Kumar Panda, M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017 04.08.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Baripada 08.02.2022	
65.	Shri Jagadish Prasad Mohanty, B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017 06.10.2019	29.05.2017	Dist. & Sessions Judge, Dhenkanal 09.09.2022	
66.	Shri Rabindra Kumar Das, B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017 31.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Talcher 01.12.2021	
67.	Shri Udayabhanu Jena, M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Malkangiri 08.11.2021	
68.	Shri Anup Ranjan Pattanaik, M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017 10.09.2019	29.05.2017	A.D.J-cum-Spl. Judge (Vig.), Angul 18.07.2022	
69.	Shri Prasanta Kumar Nayak, B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 <u>18.06.2018</u> 17.06.2020	29.05.2017/ 16.05.2018	Judge, Family Court, Balasore 09.11.2022	Given retrospective promotion.
70.	Shri Dhanurdhar Senapati, M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Sambalpur 17.05.2023	
71.	Shri Mohan Rao Dora, B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	P.O, Designated Court under OPID Act, Sambalpur 20.07.2022	
72.	Shri Ananda Narayan Maharana, B.A. (Hons), LL.M. Balasore/ Keonjha	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Dist. & Sessions Judge, Nayagarh 16.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
73.	Shri Samar Bilash Behera , B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017 10.08.2019	29.05.2017	A.D.J-cum-Special Judge (Vig.), Phulbani 09.11.2022	
74.	Ms. Rajalaxmi Pattanayak M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	ADJ-cum-Special Judge (Vig.), Sundargarh 08.11.2021	
75.	Shri Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Addl. Dist. & Sessions Judge, Rairangpur 08.11.2021	
76.	Shri Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Dist. & Sessions Judge, Rayagada 17.05.2023	
77.	Shri Arun Kumar Sahoo , B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018 23.07.2020	01.05.2018	A.D.J-cum-Spl. Judge (Vig.), Berhampur 19.07.2022	
78.	Smt. Rasmita Dalai , LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018 08.07.2020	01.05.2018	A.D.J-cum-Special Judge (Vig.), Keonjhar 09.09.2022	
79.	Shri Girija Prasad Mohapatra , B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Umerkote 09.11.2022	
80.	Shri Bikram Pattanaik , B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018 17.06.2020	01.05.2018	ADJ-cum- Special Judge (Vig.), Dhenkanal 02.03.2023	
81.	Shri Raj Kishore Lenka , B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Kuchinda 03.04.2023	

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1	2	3	4	5	6	7	8
82.	Shri Sushil Kumar Rout , M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018 08.07.2020	01.05.2018	2 nd Judicial Member, Odisha Sales Tax Tribunal, Cuttack 29.11.2021	
83.	Shri Pravat Kumar Rajguru , B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	A.D.J-cum-Special Court under POCSO Act, Berhampur 02.03.2023	
84.	Smt. Sweta Mishra , LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Patnagarh 29.11.2021	
85.	Shri Manash Kumar Panda , LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018 03.07.2020	01.05.2018	A.D.J-cum-Special Court under POCSO Act, Nayagarh 03.10.2023	
86.	Shri Prasanta Kumar Mishra , M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018 05.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Karanjia 29.11.2021	
87.	Ms. Purnima Jena , M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Sonapur 08.11.2021	
88.	Shri Himansu Sekhar Mallick , LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Kantabanji 30.07.2021	
89.	Ms. Itishree Mohapatra , LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Judge, Family Court, Keonjhar 25.07.2023	
90.	Shri Niranjan Kumar Jena , B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Puri 13.04.2021/ 08.11.2021	
91.	Shri Raj Kishore Mohapatra , B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Spl. Judge (Vig.), Cuttack 25.07.2023	

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1	2	3	4	5	6	7	8
92.	Mrs. Pranati Saha, LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 01.12.2021	
93.	Ms. Swagati Das, LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	Judge, Family Court, Cuttack 09.08.2021	
94.	Shri Asish Kumar Tripathy, LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	Addl. Dist. & Sessions Judge, Bhadrak 01.12.2021	
95.	Shri Badri Narayan Nanda, LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019 06.01.2021	24.12.2018	Addl. Director, O.J.A, Cuttack 08.09.2022	
96.	Dr. Jeevanjyoti Rath, LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019 01.03.2021	24.12.2018	Addl. Dist. & Sessions Judge, Dhenkanal 22.11.2021	
97.	Dr. V. Sujata LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	1 st Addl. Dist. & Sessions Judge, Rourkela 08.11.2021	
98.	Shri Suresh Chandra Pradhan, LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Dharamgarh 30.10.2023	
99.	Shri Parthasarathi Pattnaik, LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019 20.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Kujang 01.12.2021	
100.	Shri Raja Ranjan Padhi, LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	P.O, LAR & R Authority, Cuttack 20.07.2022	
101.	Shri Rajesh Dash, LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	Addl. Dist. & Sessions Judge, Sundargarh 15.03.2021	

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1	2	3	4	5	6	7	8
102.	Ms. Sasmita Parhi, LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar 25.11.2021	
103.	Shri Madanlal Khedia, LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Judge, Family Court, Bhubaneswar 09.11.2022	
104.	Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	Judge, Family Court, Dhenkanal 06.04.2021	
105.	Shri Satya Ranjan Pradhan, LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019 27.01.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Bargarh 25.11.2021	
106.	Mrs. Minakshi Das, LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Nuapada 11.07.2022	
107.	Shri Pranaya Kumar Das, LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Addl. Secretary (Judicial), Law Department, Bhubaneswar 01.12.2021/ 15.02.2022	
108.	Shri Tanmaya Kumar Mohanty, LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019 03.01.2021	24.12.2018	P.O, Designated Court under OPID Act, Berhampur 19.07.2022	
109.	Mrs. Bandana Kar, LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019 23.01.2021	24.12.2018	ADJ-cum-Addl. Special Judge (Vig.), Bhubaneswar 30.10.2023	
110.	Shri Akhil Kumar Paschimakabat, LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019 03.01.2021	24.12.2018	Registrar (Vigilance), High Court of Orissa, Cuttack 19.04.2022	
111.	Shri Dillip Kumar Biswal. LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019 21.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Balliguda 13.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
112.	Dr. Moonrani Mishra, M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	19.03.2019	Judge, Family Court, Nabarangpur 11.04.2022	
113.	Dr. Md. Irshadun Nabi, LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019 17.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Bonai 06.04.2021	
114.	Ms. Sonali Pattnaik, LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Rayagada 09.12.2021	
115.	Shri Pradeepta Kumar Sahoo, LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Athagarh 09.11.2021	
116.	Ms. Subhashree Tripathy, LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Keonjhar 09.11.2021/ 30.01.2023	
117.	Mrs. Mamita Das, LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Keonjhar 08.05.2023	
118.	Shri Ashutosh Dash, LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019 23.06.2021	19.03.2019	Addl. Dist. & Sessions Judge, Khallikote 25.11.2021	
119.	Shri Lokanath Sahoo, LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019 20.01.2021	19.03.2019	Addl. Dist. & Sessions Judge, Nimapara 09.11.2021	
120.	Shri Rajesh Kumar Nair V.G., LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019 19.04.2021	19.03.2019	Judge, Family Court, Khurda 09.11.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
121.	Ms. Sumita Jena, LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Baripada 01.12.2021	
122.	Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019 15.05.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Cuttack 08.03.2022/ 09.11.2022	
123.	Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019 08.05.2021	19.03.2019	1 st Addl. Dist. & Sessions Judge, Khurda 09.11.2022	
124.	Shri Laxminarayan Ray Choudhury, B.Sc. LL.M Boudh Kendrapara	15.07.1970 31.07.2028 31.07.2030	07.05.2001 07.05.2001	08.11.2019 07.11.2021	31.08.2019	Addl. Dist. & Sessions Judge, Athamallick 19.07.2022	
125.	Shri Amiya Ranjan Jena, M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019 07.11.2021	31.08.2019	1 st Addl. Dist. & Sessions Judge, Puri 09.11.2021/ 08.05.2023	
126.	Shri Pravakar Ganthia, LL.M., M.Phil (JNU) Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019 30.10.2021	31.08.2019	Registrar (Inspection), High Court of Orissa, Cuttack 16.07.2021	
127.	Shri Mahendra Kumar Sutradhar, LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019 26.09.2021	31.08.2019	A.D.J-cum-Special Court under POCSO Act, Sundargarh 01.12.2021	
128.	Shri Ajaya Kumar Pradhan (B), LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019 29.09.2021	31.08.2019	Addl. Dist. & Sessions Judge, Kendrapara 08.11.2021	
129.	Shri Saroj Kumar Dash, LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Champua 11.04.2022	

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1	2	3	4	5	6	7	8
130.	Shri Debasis Panda, LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Sambalpur 08.03.2022/ 19.07.2022	
131.	Shri Ranjan Kumar Sutar, LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020 21.01.2022	30.11.2019	A.D.J-cum-Spl. Court under POCSO Act, Balasore 18.07.2022	
132.	Shri Gyanendra Kumar Barik, LL.B Keonjhar/ Keonjhargarh	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020 07.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Cuttack 09.11.2022	
133.	Shri Sanjeev Ranjan Samanta, LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Balasore 19.07.2022	
134.	Smt. Itishree Malabika Bhuyan, LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020 17.01.2022	30.11.2019	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 11.04.2022	
135.	Shri Gundicha Samantasinghar, LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020 13.02.2022	30.11.2019	Judge, Family Court, Jajpur 08.05.2023	
136.	Shri Satya Narayan Patra, LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Baripada 30.10.2023	
137.	Shri Sadasiba Jena, LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Angul 09.09.2022	
138.	Shri Satyanarayan Kar, LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Judge, Family Court, Sambalpur 02.08.2021	

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1	2	3	4	5	6	7	8
139.	Shri Soumyak Patra, LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Coordinator, High Court of Orissa Arbitration Centre, Cuttack 29.10.2021/ 30.11.2021	
140.	Smt. Madhumita Mohanty, LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020 13.02.2022	30.11.2019	Addl. Dist. & Sessions Judge, Kamakshyanagar 07.07.2022	
141.	Smt. Prangya Paramita Raulo, LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Bhadrak 10.02.2022	
142.	Shri Hara Prasad Pattnaik, LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	Addl. Dist. & Sessions Judge , Salipur 17.05.2023	
143.	Ms. Rajashree Mohapatra, LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Addl. Dist. & Sessions Judge , Jagatsinghpur 11.04.2022	
144.	Shri Dipti Prakash Brahma, B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Addl. Dist. & Sessions Judge, Rairakhole 27.04.2021	
145.	Shri Pranam Kumar Rout, LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Presiding Officer, Special Court under SC & ST (PoA) Act, Cuttack 08.05.2023	
146.	Shri Manas Ranjan Rath LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Odagaon 03.03.2023	
147.	Shri Arabinda Rath, LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Padampur 07.06.2021	
148.	Shri Raj Kumar Das, LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	3 rd Addl. Dist. & Sessions Judge , Berhampur 22.11.2021/ 03.03.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
149.	Smt. Sanghamitra Sharma , LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Bargarh 03.03.2023	
150.	Shri Akankhit Mishra , LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	A.D.J-cum-Spl. Court under POCSO Act, Dhenkanal 18.07.2022	
151.	Choudhury Prabir Kumar , LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Aska 09.11.2022	
152.	Shri Subrat Kumar Pattnaik , LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Judge, Family Court, Nayagarh 17.11.2022	
153.	Shri Bikash Chandra Dey , LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Judge, Family Court, Kendrapara 07.07.2021	
154.	Shri Sunil Kumar Das , LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Jajpur 09.11.2022	
155.	Shri Suman Kumar Mishra , LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	11.11.2020 10.11.2022	15.09.2020	Registrar (Judicial), High Court of Orissa, Cuttack 09.03.2021	
156.	Ms. Smruti Lekha Barik , LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Bhawanipatna 09.05.2023	
157.	Mr. Shaikh Md. Quais , M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Gunupur 03.03.2023	
158.	Dr. Deepak Ranjan Sahoo , LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	13.12.2021	29.11.2021	Addl. Dist. & Sessions Judge Koraput 30.09.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
159.	Shri Bibhu Prasad Panda , LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	20.12.2021	29.11.2021	2 nd Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 12.12.2022	
160.	Shri Abhilash Senapati , LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	20.12.2021	29.11.2021	ADJ-cum- Special Court under POCSO Act, Sambalpur 30.10.2023	
161.	Shri Chinmaya Gachhayat , LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Kodala 11.04.2022	
162.	Shri Shiva Prasad Mishra , LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	12.01.2022	29.11.2021	Addl. Dist. & Sessions Judge, Nabarangpur 12.01.2022	
163.	Smt. Lilipta Pasayat LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	P.O., Special Court under SC & ST (PoA) Act, Balasore 20.12.2021/ 09.11.2022	
164.	Shri Sanjit Kumar Behera ,LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	ADJ-cum-Spl. Court under POCSO Act, Phulbani, 20.12.2021	
165.	Dr. Kiran Kumar Pradhan , LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Registrar, OREAT, Bhubaneswar 25.04.2022	
166.	Shri Siba Prasad Mohapatra , LL.M Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Kantamal 23.12.2021	
167.	Shri Bibaswat Gautam , LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	20.12.2021	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Balasore 20.12.2021	
168.	Mrs Reena Choudhury , LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Rayagada 20.12.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
169.	Shri Ch. Basudeba Patro , LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	13.12.2021	29.11.2021	A.D.J-cum-Spl. Court under POCSO Act, Jeypore 18.07.2022	
170.	Smt. Alpana Swain , LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	24.12.2021	29.11.2021	Judge, Family Court, Boudh 01.08.2022/ 02.03.2023	
171.	Shri Santosh Kumar Dash Ray , LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	08.12.2021	29.11.2021	Officer- on – Special Duty (Vigilance), High Court of Orissa, Cuttack 10.03.2021/ 08.12.2021/ 07.02.2022	
172.	Ms. Lily Senapaty , LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Nayagarh 20.12.2021	
173.	Shri Satyabrata Mishra , LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Judge, Family Court , Jharsuguda 23.12.2021/ 17.05.2023	
174.	Shri Naresh Mohanty , LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Judge, Family Court-II, Bhubaneswar 02.09.2022	
175.	Shri Abhijit Palei , LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	03.01.2022	29.11.2021	ADJ-cum-Spl. Court under POCSO Act, Jajpur 30.09.2023	
176.	Shri Hrushikesh Acharya , LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Jajpur Road 20.07.2022	
177.	Smt. Janaki Biswal , LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Judge, Family Court, Berhampur 30.09.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
178.	Shri Pradeep Kumar Behera, LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	04.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhubaneswar 04.07.2022	
179.	Shri Subhanjan Mohanty, LL.B Cuttack	11.05.1982 21.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 18.07.2022/ 17.11.2022	
180.	Shri Pradeep Kumar Samal, LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	01.08.2022	01.06.2022	Addl. Dist. & Sessions Judge, Parlakhemundi 01.08.2022	
181.	Smt. Ranjita Jyotishi, LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	25.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Angul 25.07.2022	
182.	Smt. Pranati Pattanaik, LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Kendrapara 12.01.2022 18.07.2022	
183.	Shri Mukty Ranjan Satapathy, LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Bhadrak 12.01.2022 18.07.2022	
184.	Smt. Monalisha Mohanty, LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Jagatsinghpur 18.07.2022	
185.	Shri Gyanranjan Pattanayak, LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	01.08.2022	01.06.2022	P.O, Designated Court under OPID Act, Cuttack 01.08.2022	
186.	Shri Debadatta Patnaik, LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	19.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhanjanagar 19.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
187.	Dr. Indu Sharma, LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	22.07.2022	01.06.2022	1 st Addl. Dist. & Sessions Judge, Berhampur 22.07.2022/ 04.11.2022/ 03.03.2023	
188.	Shri Bisworanjan Behera, LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	07.07.2022	01.06.2022	Addl. Dist. & Sessions Judge (LR & LTV) Sambalpur 07.07.2022/ 08.05.2023	
189.	Shri Manoranjan Das, LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Chhatrapur 20.07.2022	
190.	Shri Manoj Kumar LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	25.07.2022	01.06.2022	2 nd Addl. Dist. & Sessions Judge, Rourkela 25.07.2022	
191.	Ms. Ashapura Mohapatra, LL.M Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Authorised Officer, Special Court, Bhubaneswar 18.07.2022	
192.	Smt. Srotaswinee Kar, LL.B Kendrapara/ Jagatsinghpur	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	19.07.2022	01.06.2022	2 nd Addl. Dist. & Sessions Judge, Cuttack 03.03.2023	
193.	Smt. Prajyoti Rout, LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Anandpur 18.07.2022	
194.	Shri Gopabandhu Gadanayak, LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Bolangir 18.07.2022/ 09.11.2022	
195.	Shri Santosh Kumar Nayak, LL.M Nayagarh/ Cuttack	08.07.1978 31.07.2036 31.07.2038	08.08.2022	08.08.2022	20.06.2022	Addl. Dist. & Sessions Judge, Deogarh 08.08.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
196.	Shri Rudra Prasad Mahapatra , LL.M. Nayagarh/ BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	09.05.2023	05.04.2023	A.D.J-cum-Special Court under POCSO Act, Angul 13.01.2022/ 09.05.2023/ 20.07.2023	
197.	Shri Sandeep Kumar Pattnaik , LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	09.05.2023	05.04.2023	Addl. Dist. & Sessions Judge, Titilagarh 25.07.2023	
198.	Shri Subas Chandra Dhal , LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	17.05.2023	05.04.2023	Addl. Dist. & Sessions Judge, Jharsuguda 01.08.2022/ 17.05.2023	
199.	Ms. Lalita Manjari Pattanaik , LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.05.2023	21.04.2023	P.O, LAR & R Authority, Sambalpur 20.05.2023	
200.	Shri Saikat Patra , LL.B Cuttack	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	09.05.2023	21.04.2023	Addl. Dist. & Sessions Judge, Phulbani/ 25.01.2022 09.05.2023	
201.	Ms. Pratima Patro , LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	09.05.2023	21.04.2023	Addl. Dist. & Sessions Judge, (LR & LTV), Bhubaneswar 19.01.2022/ 09.05.2023	
202.	Shri Chinmoy Misra , LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	08.05.2023	21.04.2023	2 nd Addl. Dist. & Sessions Judge, Puri 08.05.2023	
203.	Shri Himansu Sekhar Singh , LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	08.05.2023	21.04.2023	1 st Addl. Dist. & Sessions Judge, Bolangir 31.10.2022/ 08.05.2023/ 25.07.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
204.	Smt. Sarojini Pati, LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	08.05.2023	21.04.2023	Addl. Dist. & Sessions Judge, Boudh 08.05.2023	
205.	Shri Hara Prasad Padhy, LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	08.05.2023	21.04.2023	Registrar, Records, High Court of Orissa, Cuttack 30.10.2023	
206.	Mr. Abdul Samim Akhtar, B.A, LL.B Puri / Cuttack	09.08.1982 31.08.2040 31.08.2042	01.09.2023 01.09.2023	01.09.2023	27.06.2023	2 nd Addl. Dist. & Sessions Judge, Balasore 01.09.2023	
207.	Shri Ayusman Mahanta, B. Tech., LL.B Keonjhar / BBSR	31.05.1985 31.05.2043 31.05.2045	01.09.2023 01.09.2023	01.09.2023	27.06.2023	2 nd Addl. Dist. & Sessions Judge, Berhampur 01.09.2023	
208.	Shri Priyabrata Dash, B.A, LL.M Khurda / BBSR	06.06.1980 30.06.2038 30.06.2040	01.09.2023 01.09.2023	01.09.2023	27.06.2023	2 nd Addl. Dist. & Sessions Judge, Sambalpur 01.09.2023	

PART -II

OFFICERS IN THE CADRE OF CIVIL JUDGE (SENIOR DIVISION)

[CHIEF JUDICIAL MAGISTRATE AND CIVIL JUDGE (SR. DIVN.)]

CADRE STRENGTH : 282

Scale of Pay	:	Rs. 1,11,000 – 1,63,030/-
ACP – I	:	Rs. 1,22,700 – 1,80,200/-
ACP – II	:	Rs. 1,44,840 – 1,94,660/-

(a)	C.J.Ms.	30
(b)	A.C.J.Ms	04
(c)	Civil Judge (Sr. Divn.)	86+2 = 88
(d)	Addl. Civil Judge (Sr. Divn.)	24
(e)	Registrar, Civil Courts	30
(f)	Women's Court	20
(g)	Special Posts	53
(h)	Leave Reserve	20
(i)	Commercial Court	13

Total : 282

1. Special Officer (Administration), High Court of Orissa, Cuttack
2. Special Officer (Special Cell), High Court of Orissa, Cuttack
3. Deputy Registrar (J & E), High Court of Orissa, Cuttack
4. Deputy Registrar (Admn. & Protocol), High Court of Orissa, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, High Court of Orissa, Cuttack
6. Central Project Co-ordinator, High Court of Orissa, Cuttack
7. Deputy Registrar, Records, R.R.D.C, High Court of Orissa, Cuttack
8. Presiding Officer, Labour Court, Sambalpur
9. Presiding Officer, Labour Court, Jeypore
10. Presiding Officer, Labour Court, Bhubaneswar
11. Deputy Commissioner of Endowments, Bhubaneswar
12. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
13. Secretary, State Consumer Disputes Redressal Commission, Cuttack
14. Special Officer, Director of Public Prosecution, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Deputy Director Prosecutions, Lokayukta, Odisha, Cuttack
53. Registrar, Odisha Human Rights Commission, Bhubaneswa

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

PROVISIONAL CIVIL LIST OF OFFICERS IN THE CADRE OF CIVIL JUDGE (SENIOR DIVISION)

1.	Shri Sudam Charan Dash , LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	Civil Judge (Sr. Divn.) (LR & LTV), Baripada 20.05.2023	
2.	Shri Jibanananda Padhy , LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	Civil Judge (Sr. Divn.) (LR & LTV), Jharsuguda 31.10.2022	
3.	Shri Manas Kumar Panda , LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	Civil Judge (Sr. Divn.) (LR & LTV), Balasore 20.05.2023	
4.	Smt. Reeja Ray , LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	05.12.2015	C.J.M, Bhawanipatna 19.01.2022	
5.	Ms. Soumya Subhadarshini , LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	20.11.2015	C.J.M, Phulbani 09.05.2023	
6.	Shri Priyaranjan Mishra , LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	05.12.2015	C.J.M, Bolangir 08.05.2023	
7.	Ms. Sunanda Padhy , LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	16.11.2015	Secretary, D.L.S.A, Jagatsinghpur 24.05.2021	
8.	Smt. Prajnya Paramita Mahapatra , LL.B / OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nuapada 09.05.2023	
9.	Shri Amit Swaroop Kumar Setha , LL.B Dhenkanal Angul	01.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.11.2015	Civil Judge (Sr. Divn.), Sohella 03.05.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	Shri Bishnu Prasad Mishra , LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	29.03.2017	C.J.M, Berhampur 13.01.2022	
11.	Shri Santanu Kumar Dash , LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	15.03.2017	C.J.M, Jeypore 07.08.2023	
12.	Shri Bidyadhar Prusty , LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	15.03.2017	P.O, Labour Court, Jeypore 19.07.2022	
13.	Shri Dillip Kumar Sahoo , LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	15.03.2017	Secretary, C.D.R Commission, Cuttack 07.08.2023	
14.	Ms. Chinmayee Dehury , LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	10.03.2017	C.J.M, Sambalpur 27.01.2022	
15.	Shri Sarbeswar Das , LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	C.J.M, Deogarh 12.01.2022	
16.	Ms. Sunita Pattanaik , LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	15.03.2017	Addl. C.J.M (Spl. Court), Cuttack 18.07.2022	
17.	Ms. Sujata Priyambada Swain , LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	C.J.M, Sundargarh 22.07.2022/ 08.05.2023	
18.	Ms. Gargi Patnaik , LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	15.03.2017	Addl. Civil Judge (Sr. Divn.), Sambalpur 02.08.2021	
19.	Ms. Ranju Lata Lenka , LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	10.03.2017	C.J.M, Keonjhar 27.01.2022	

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1	2	3	4	5	6	7
20.	Shri Sidhartha Sahoo, LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	10.03.2017	C.J.M, Bargarh 22.07.2022	
21.	Shri Hrushikesh Sahoo, LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	15.03.2017	C.J.M, Jajpur 19.01.2022/ 22.07.2022	
22.	Shri Basudev Acharya, LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	15.04.2017	C.J.M, Baripada 19.07.2022	
23.	Shri Arun Pattnaik, LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Civil Judge (Sr. Divn.), Patnagarh 03.11.2021	
24.	Smt. Puja Sarangi LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	10.03.2017	C.J.M, Kendrapara 27.07.2022	
25.	Ms. Sangita Pani, LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Bhadrak 25.07.2022	
26.	Shri Bisweswar Biswoprakash Ray, LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	15.03.2017	C.J.M, Boudh 20.07.2022	
27.	Shri Satyapriya Das, LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Malkangiri 07.07.2022	
28.	Shri Anupam Patra, LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	15.03.2017	Addl. Registrar, Hon'ble Supreme Court of India, New Delhi 17.01.2023	(On deputation basis)

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1	2	3	4	5	6	7
29.	Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	20.03.2017	Addl. C.J.M, Rourkela 18.07.2022	
30.	Shri Raghunandan Das, LL.B Sonapur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	P.O, Labour Court, Sambalpur 01.08.2022	
31.	Ms. Meenakshi Priyadarshinee, LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Rayagada 20.07.2022	
32.	Shri Priya Ranjan Barik, LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Sonapur 27.01.2022/ 25.07.2022	
33.	Shri Pritish Kumar Routray, LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Puri 07.02.2022/ 22.07.2022	
34.	Shri Prasanta Kumar Behera, LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	Deputy Commissioner of Endowments, Bhubaneswar 27.01.2022	
35.	Shri Narottam Sethy, LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	C.J.M, Parlakhemundi 20.05.2023	
36.	Shri Alekh Kumar Pradhan, LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Addl. C.J.M, Berhampur 03.02.2023	
37.	Shri Binod Bihari Sahoo, LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	C.J.M, Nabarangpur 20.05.2023	
38.	Mrs. Anjali Kumari Padhy, LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	10.03.2017	C.J.M, Dhenkanal 08.05.2023	

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1	2	3	4	5	6	7
39.	Ms. Indira Priyadarshini , LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	15.03.2017	C.J.M, Angul 01.08.2022/ 09.05.2023	
40.	Dr. Sanghamitra Dash , LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	14.03.2017	Addl. C.J.M, Bhubaneswar 12.01.2022/ 09.05.2023	
41.	Shri Rajib Lochan Sahu , LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	22.03.2017	Civil Judge (Sr. Divn.), Nabarangpur 27.07.2023	
42.	Ms. Nileema Panda , LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	C.J.M, Jagatsinghpur 08.05.2023	
43.	Ms. Sashi Rekha Mishra , LL.B Cuttack	11.05.1974 31.05.2032 31.05.2034	18.12.2009 18.12.2009	15.03.2017	1 st Addl. Civil Judge (Sr. Divn.), Cuttack 28.11.2023	
44.	Shri Sushil Kumar Sahu , LL.M Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	16.10.2017	C.J.M, Balasore 20.05.2023	
45.	Ms. Abhinandita Panda , LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	Civil Judge (Sr. Divn.), Chhatrapur 15.02.2023	
46.	Ms. Sarmistha Dash , LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	Addl. Civil Judge (Sr. Divn.), Bhadrak 30.04.2021	
47.	Shri Sarat Kumar Jena , LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	C.J.M, Khurda 08.05.2023	
48.	Ms. Susama Swain , LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	16.10.2017	C.J.M, Cuttack 12.01.2022/ 09.05.2023	

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1	2	3	4	5	6	7
49.	Ms. Sabitri Nayak LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	Civil Judge (Sr. Divn.), Rourkela 17.05.2023	
50.	Shri Chittaranjan Mishra, LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	C.J.M, Jharsuguda 17.05.2023	
51.	Ms. Srutisnigdha Das, LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	C.J.M, Nayagarh 09.05.2023	
52.	Shri Biswa Bisruta Kar, LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	Civil Judge (Sr. Divn.), Dharamgarh 25.07.2022	
53.	Ms. Lopamudra Malla, LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Nuapada 01.08.2022	
54.	Ms. Seema Tripathy, LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	P.O, Wakf Tribunal, Odisha.,Cuttack 01.07.2021/ 07.02.2022	
55.	Shri Susanta Kumar Mishra, LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	Registrar, Civil Courts, Berhampur 13.11.2020/ 16.05.2022	
56.	Shri Janak Rout, LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Nabarangpur 22.07.2022	
57.	Shri Himansu Sekhar Biswal, LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	Civil Judge (Sr. Divn.), Rairangpur 09.05.2023	
58.	Smt. Banali Tripathy, LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	Civil Judge (Sr. Divn.), Kodala 01.09.2022	

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1	2	3	4	5	6	7
59.	Shri Debasish Mohanty , LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	Deputy Registrar (A&P), High Court of Orissa , Cuttack 10.03.2021	
60.	Shri Prabhuram Das Adhikari , LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	Civil Judge (Sr. Divn.), Basudevpur 27.07.2022	
61.	Dr. Pradip Kumar Pradhan , LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	Civil Judge (Sr. Divn.), Champua 24.11.2021	
62.	Ms. Nibedita Panda , LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	Secretary, D.L.S.A, Rayagada 25.01.2022	
63.	Ms. S. Subhalaxmi , LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	Civil Judge (Sr. Divn.) (Women's Court), Jharsuguda 20.05.2023	
64.	Ms. Aparna Mohapatra , LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	P.O, Labour Court, Bhubaneswar 18.07.2022	
65.	Shri Niranjan Patra , LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	Civil Judge (Sr. Divn.), Umerkote 27.01.2022	
66.	Shri Shankha Chakraborty , B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	Civil Judge (Sr. Divn.), Karanjia 19.01.2022	
67.	Ms. Punam Jena , LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	Civil Judge (Sr. Divn.) (Women's Court), Nuapada 18.07.2022	
68.	Ms. Sarita Mohanty LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	Civil Judge (Sr. Divn.), Sambalpur 06.09.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
69.	Ms. Shreemayee Acharya , LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	Civil Judge (Sr. Divn.), Angul 09.05.2023	
70.	Shri Chhayakanta Dash , B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	Special Officer (Special Cell), High Court of Orissa, Cuttack 10.03.2021	
71.	Ms. Swapnashree Nayak , B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	Civil Judge (Sr. Divn.) (Women's Court), Jagatsinghpur 20.05.2023	
72.	Ms. Aradhana Sarangi , LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Civil Judge (Sr. Divn.) (Commercial Court), Sambalpur 30.04.2021	
73.	Ms. Geetanjali Nanda , LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Civil Judge (Sr. Divn.), G.Udayagiri 20.05.2023	
74.	Ms. Lopamudra Panda , LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Ex- Civil Judge (Sr. Divn.) (LR & LTV), Dhenkanal 02.11.2020/ 17.03.2021/ 01.08.2022	u/s w.e.f 09.01.2023 & Hqrs. fixed at Angul w.e.f 10.01.2023
75.	Shri Padmalochan Badajena , LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	Civil Judge (Sr. Divn.), Berhampur 18.07.2022	
76.	Shri Smruti Ranjan Mohapatra , LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	Deputy Secretary, O.S.L.S.A, Cuttack 07.02.2022	
77.	Ms. Musarrat Zahin , LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Civil Judge (Sr. Divn.), Bhubaneswar 09.05.2023	

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1	2	3	4	5	6	7
78.	Ms. Deepa Das, B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Civil Judge (Sr. Divn.) (Women's Court), Boudh 20.05.2023	
79.	Shri Kamalakanta Nayak, LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Secretary, D.L.S.A, Angul 20.05.2023	
80.	Shri Prasanna Kumar Behera, B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Civil Judge (Sr. Divn.), Jajpur 09.06.2021/ 22.07.2022	
81.	Shri Kamala Kanta Rout, LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Registrar, Civil Courts, Bargarh 25.07.2022	
82.	Shri Amaresh Nayak LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Deputy Registrar (Judicial), High Court of Orissa, Cuttack 16.05.2022	
83.	Ms. Chinmayee Rath LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Civil Judge (Sr. Divn.) (Women's Court), Khurda 27.01.2022	
84.	Ms. Annapurna Nayak B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Civil Judge (Sr. Divn.), Kendrapara 27.07.2023	
85.	Shri Dipankar Pattnayak, LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Registrar, Civil Courts, Cuttack 25.07.2022	
86.	Shri Dillip Kumar Satapathy, LL.M Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Registrar, Civil Courts, Sundargarh 22.04.2021	

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1	2	3	4	5	6	7
87.	Shri Bijaya Kumar Das , LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Civil Judge (Sr. Divn.), Malkangiri 25.07.2022	
88.	Ms. Sunita Kumari Khandelwal , LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Civil Judge (Sr. Divn.), Khurda 12.01.2022	
89.	Ms. Sasmita Nandini Tripathy , LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	Registrar, Civil Courts, Bhadrak 06.02.2023	
90.	Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	Civil Judge (Sr. Divn.), Salipur 19.07.2021	
91.	Shri Ajit Kumar Ota LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	Civil Judge (Sr. Divn.), Sundargarh 08.05.2023	
92.	Shri Soubhagya Ranjan Swain , B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Civil Judge (Sr. Divn.), Chandikhole 13.01.2022	
93.	Shri Santosh Kumar Agrawala , LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Paralakhemundi 24.05.2022	
94.	Shri Satya Prakash Ray Choudhury B.A, LL.B (Hons) Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Central Project Coordinator, High Court of Orissa, Cuttack 16.07.2021/ 16.05.2022	
95.	Ms. Sudipta Dehury , LL.B Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Jagatsinghpur 24.01.2022	
96.	Shri Bimal Raul LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Civil Judge (Sr. Divn.) (LR & LTV), Bhubaneswar 13.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
97.	Mrs. Swayam Prava Acharya , LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Civil Judge (Sr. Divn.), Bhadrak 09.05.2023	
98.	Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Special Officer, D.P.P, Bhubaneswar 22.07.2022	
99.	Ms. Alok Mayee Pradhan , B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	Civil Judge (Sr. Divn.) (LR & LTV), Kendrapara 19.01.2022	
100.	Shri Durbasha Durga LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Civil Judge (Sr. Divn.) (LR & LTV), Jajpur 19.01.2022	
101.	Shri Abakash Choudhury , LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Civil Judge (Sr. Divn.), Hinjilicut 06.02.2023	
102.	Shri Ramakanta Mohanty , LL.B Jagatsinghpur/ Cuttack	01.04.1979 30.04.2037 30.04.2039	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Titilagarh 19.01.2022	
103.	Shri Nihar Ranjan Lenka , LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	Civil Judge (Sr. Divn.), Udala 27.01.2022	
104.	Shri Amaresh Mohapatra , LL.B Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Civil Judge (Sr. Divn.), Keonjhar 24.11.2021	
105.	Shri Sudhir Kumar Mishra , LL.M Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Registrar, Civil Courts, Deogarh 19.01.2022	
106.	Shri Byomakesh Nayak , B.A. LL.B (Hons) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	Civil Judge (Sr. Divn.), 1 st Court, Cuttack 24.11.2021/ 27.01.2022/ 09.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
107.	Shri Bishes Kumar Sahu , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Secretary, D.L.S.A, Nayagarh 27.01.2022	
108.	Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	Civil Judge (Sr. Divn.), Kuchinda 17.03.2021	
109.	Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Registrar, Civil Courts, Jharsuguda 09.06.2021	
110.	Shri Rakesh Kumar Muduli , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Secretary, D.L.S.A, Malkangiri 28.06.2021	
111.	Ms. Mahasweta Parija , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Civil Judge (Sr. Divn.), Athagarh 09.05.2023	
112.	Shri Sibasish Giri , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Civil Judge (Sr. Divn.), Odagaon 07.06.2021	
113.	Mrs. Sweety Samantaray , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Registrar, Odisha Human Rights Commission, Bhubaneswar 27.07.2023	
114.	Shri Swayam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	Civil Judge (Sr. Divn.), Deogarh 13.01.2022	
115.	Mrs. Shibani B.A. LL.B (Hons) Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Secretary, D.L.S.A, Baripada 13.01.2022/ 01.08.2022	
116.	Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	Secretary, D.L.S.A, Bolangir 24.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
117.	Mrs. Patanjali Sahoo , LL.B, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	Civil Judge (Sr. Divn.) (Women's Court), Keonjhar 19.01.2022	
118.	Shri Jiban Kumar Pattanayak , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Protocol Officer, Puri 17.03.2021	
119.	Shri Sukumar Mohapatra , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Civil Judge (Sr. Divn.), Nuapada 19.01.2022	
120.	Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Civil Judge (Sr. Divn.), Khallikote 03.01.2022	
121.	Shri Sudeep Kumar Das , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Civil Judge (Sr. Divn.), Bonai 27.07.2022	
122.	Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Secretary, D.L.S.A, Deogarh 20.05.2023	
123.	Shri Subrat Acharya B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Civil Judge (Sr. Divn.), Jajpur Road 27.01.2022	
124.	Ms. Subhashree Pradhan , LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	Secretary, D.L.S.A. Sundargarh 11.06.2021	
125.	Mrs. Suchitra Paramguru , LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Registrar, Civil Courts, Boudh 07.02.2022	
126.	Mrs. Swarnalata Nayak , LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	Civi Judge (Sr. Divn.), Talcher 10.11.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
127.	Ms. Sucharita Mohanty , LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Civil Judge (Sr. Divn.) (LR & LTV), Sambalpur 30.04.2021	
128.	Shri Manoranjan Mishra , LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Civil Judge (Sr. Divn.), Banapur 25.01.2022	
129.	Mrs. Sadyasnata Paty , B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	24.12.2019	Registrar, Civil Courts, Sonepur 25.07.2022/ 09.09.2022	
130.	Ms. Kumudini Muduli , LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	16.11.2019	Secretary, D.L.S.A, Sonepur 05.08.2022/ 09.09.2022	
131.	Ms. Sumita Acharya , B.A. LL.M Sundargarh Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	08.11.2019	Civil Judge (Sr. Divn.), 2 nd Court, Cuttack 20.05.2023/ 10.11.2023	
132.	Ms. Sushree Sangita Mallick , LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	23.11.2019	Civil Judge (Sr. Divn.), Pattamundai 18.07.2022	
133.	Ms. Sushree Sangita Patra , LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	23.11.2019	Civil Judge (Sr. Divn.), Pipili 25.01.2022	
134.	Shri Debasish Dash LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	11.02.2020	Civil Judge (Sr. Divn.), Padampur 15.02.2023	
135.	Ms. Chinmayee Panda B.A. LL.B (Hons) Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	24.01.2020	Civil Judge (Sr. Divn.), Kujang 01.08.2022	
136.	Shri Jyoti Ranjan Dash B.A. LL.B (Hons) Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	16.01.2020	Civil Judge (Sr. Divn.), Bolangir 01.07.2021	

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1	2	3	4	5	6	7
137.	Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	13.12.2019	Civil Judge (Sr. Divn.), Dhenkanal 01.08.2022	
138.	Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	03.02.2020	Civil Judge (Sr. Divn.), Rayagada 01.08.2022	
139.	Ms. Pradyomayee Sujata, LL.M Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	16.11.2019	1 st Addl. Civil Judge (Sr. Divn.), Berhampur 22.07.2022	
140.	Ms. Somalina Mishra, B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	23.11.2019	Civil Judge (Sr. Divn.), Bhanjanagar 27.01.2022	
141.	Shri Soven Kanungo LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	10.12.2019	Registrar, Civil Court, Sambalpur 22.07.2022	
142.	Ms. Samapika Mohanty, B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Bhawanipatna 01.08.2022	
143.	Shri Punya Shloka Rath, B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	04.02.2020	Civil Judge (Sr. Divn.), R. Udayagiri 20.07.2022	
144.	Shri Ashish Pattanaik LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2020	Addl. Coordinator, High Court of Orissa Arbitration Centre, Cuttack 17.01.2022	
145.	Shri Surya Das LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	10.06.2020	Protocol Officer, Bhubaneswar 24.11.2021	
146.	Shri Sukanta Kishore Jena, LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	28.02.2020	Registrar, Civil Courts, Nabarangpur 18.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
147.	Ms. Soudamini Biswal LL,B Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	02.03.2020	Civil Judge (Sr. Divn.), Aska 28.08.2022	
148.	Ms. Saswati Mishra, B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.03.2048	25.02.2013	10.06.2020	Secretary, D.L.S.A, Boudh 15.02.2023	
149.	Shri Charanjit Oram, LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	16.03.2020	Registrar, Civil Courts, Bolangir 15.02.2023	
150.	Shri Santosh Kumar Mohapatra, LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Gunupur 18.07.2022	
151.	Dr. Mamata Mohanty, LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.02.2020	Civil Judge (Sr. Divn.) (Commercial Court), Berhampur 25.07.2022	
152.	Ms. Pallavee Rani Sahu, LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	13.03.2020	Civil Judge (Sr. Divn.), Baripada 01.08.2022	
153.	Shri Subha Gautam Mishra, B.A. LL.B (H) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	02.03.2020	Secretary, D.L.S.A, Bhawanipatna 01.08.2022	
154.	Shri Sitikantha Pradhan, B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Boudh 01.08.2022	
155.	Shri Abhaya Kumar Das, B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Koraput 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
156.	Ms. Monalisha Pattanayak, LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	10.06.2020	Civil Judge (Sr. Divn.), (LR & LTV), Dhenkanal 15.02.2023	
157.	Ms. Sarojini Sahoo LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.), Biramaharajpur 15.02.2023	
158.	Ms. Shila Priyadarshini Panda, LL.B Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Civil Judge (Sr. Divn.), Soro 20.05.2023	
159.	Ms. Sasmita Nayak LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	11.11.2020	Civil Judge (Sr. Divn.), Rajgangpur 01.08.2022	
160.	Shri Amitabh Panda, M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.), Sonepur 20.05.2023	
161.	Shri Amit Kumar Barik, M.A. , LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	02.11.2020	Secy., D.L.S.A., Puri 15.02.2023	
162.	Shri Ved Prakash, B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.), Rairakhole 27.01.2022	
163.	Ms. Sangita Mishra, M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Angul 20.05.2023	
164.	Ms. Madhusmita Jena, LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	10.11.2020	Addl. Civil Judge (Sr. Divn.), Talcher 20.05.2023/ 10.11.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
165.	Ms. Arundhati Acharya, LL.B Jagatsinghpur Cuttack	01.05.1982 30.04.2040 30.04.2042	25.02.2013	10.11.2020	Civil Judge (Sr. Divn.), Bissam-Cuttack 12.01.2022	
166.	Shri Digbijay Das, LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	10.11.2020	2 nd Addl. Civil Judge (Sr. Divn.), Puri 20.05.2023	
167.	Ms. Sudeepa Patra, LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	07.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Nabarangpur 20.05.2023	
168.	Shri Chandrashah Behera, LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	27.11.2020	Civil Judge (Sr. Divn.) (LR & LTV), Angul 25.01.2022	
169.	Ms. Babita Dash LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	06.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Malkangiri 20.05.2023	
170.	Ms. Debashree Sahoo, LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	21.11.2020	Secy., D.L.S.A., Berhampur 15.02.2023	
171.	Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	10.11.2020	Civil Judge (Sr. Divn.), Balasore 13.01.2022	
172.	Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Civil Judge (Sr. Divn.), Athamallick 20.05.2023	
173.	Shri Soumya Sourav B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	23.11.2020	Registrar, Civil Courts, Angul 19.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
174.	Ms. Swapna Sagarika Mishra, LL.B Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	16.11.2020	Deputy Director, O.J.A, Cuttack 01.09.2022	
175.	Shri Rabi Narayan Behera, LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	02.11.2020	Secretary, D.L.S.A, Parlakhemundi 29.11.2021	
176.	Mrs. Sasmita Mishra, B.A. LL.B (Hons) Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	13.11.2020	Registrar, Civil Courts, Keonjhar 25.07.2022	
177.	Ms. Sonal Sharma LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.) (Women's Court), Rayagada 04.05.2021	
178.	Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.), Kamakshyanagar 19.07.2022	
179.	Shri Biswajit Nayak, LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	03.05.2021	Civil Judge (Sr. Divn.), Nayagarh 20.05.2023	
180.	Shri Abhijit Kumar Purohit, LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	07.06.2021	Registrar, Civil Courts, Bhubaneswar 06.11.2020/ 07.06.2021/ 31.10.2022	
181.	Shri Satyabrata Rana, LL.B Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	11.06.2021	Registrar, Civil Courts, Parlakhemundi 11.06.2021	
182.	Ms. Sunanda Sahu LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.) (Commercial Court), Bhubaneswar 31.10.2022	
183.	Shri Pabitrnanda Pradhan, LL.M Puri/ Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.) (LR & LTV), Nayagarh 04.05.2021	

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1	2	3	4	5	6	7
184.	Ms. Rasmita Sahoo B.A. LL.M Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	09.06.2021	Registrar, Civil Courts, Jagatsinghpur 09.06.2021/ 20.05.2023	
185.	Shri Paritosh Kumar Sethi, LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	09.06.2021	Civil Judge (Sr. Divn.), Kantabanji 03.02.2023	
186.	Ms. Anjali Machhkhand, LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.) (Women's Court), Jeypore 04.05.2021	
187.	Shri Debasish Bisoi, LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	07.02.2022	Addl. Civil Judge (Sr. Divn.), Puri 07.02.2022	
188.	Mrs. Anushruti Choudhury, LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Ranpur 03.11.2023	
189.	Ms. Rutuparna Mishra, LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	27.01.2022	Civil Judge (Sr. Divn.), Bargarh 27.01.2022	
190.	Shri Santosh Kumar Panigrahi, LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	03.01.2022	Registrar, Civil Courts, Nuapada 03.01.2022	
191.	Shri Janmejy Palei, LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.) (LR & LTV), Bolangir 19.01.2022	
192.	Shri Arup Nayak, LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	13.01.2022	Registrar, Civil Courts, Malkangiri 13.01.2022	
193.	Ms. Babita Patra, M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	12.01.2022	1 st Addl. Civil Judge (Sr. Divn.), Balasore 12.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
194.	Shri Kailash Sahu, LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	24.01.2022	Addl. Civil Judge (Sr. Divn.), Baripada 15.02.2023/ 20.05.2023	
195.	Shri Bibhu Kalyan Parhi, LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	24.01.2022	Secretary, D.L.S.A, Bargarh 24.01.2022	
196.	Dr. Reenati Mishra, M.A. LL.M, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.) (Women's Court), Nayagarh 12.01.2022	
197.	Ms. Chinmayee Jena, LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.), Khariar 24.05.2022	
198.	Shri Debijyoti Mohapatra, B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	19.01.2022	Registrar, Civil Courts, Rayagada 19.01.2022	
199.	Ms. Neha Das, B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.1989 30.11.2047 30.11.2049	01.02.2014	28.01.2022	Secretary, D.L.S.A, Jharsuguda 28.01.2022	
200.	Ms. Neesha Samal B.B.A. LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Jaleswar 20.05.2023	
201.	Shri Rana Ghosh LL.B Sambalpur Rairakhol/ Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	13.01.2022	Civil Judge (Sr. Divn.), Puri 22.07.2022	
202.	Shri Rajendra Kumar Das, LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	19.01.2022	2 nd Addl. Civil Judge (Sr. Divn.), Berhampur 19.01.2022	
203.	Ms. Alakananda Mohanty, LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	12.01.2022	Registrar, Civil Courts, Dhenkanal 12.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
204.	Ms. Sandhya Rath, LL.M Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Anandpur 09.05.2023	
205.	Shri C.A. Desapriya Barik, LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	13.01.2022	Protocol Officer, Cuttack 20.05.2023	
206.	Ms. B.D.D. Chandana, LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	25.01.2022	2 nd Addl. Civil Judge (Sr. Divn.), Balasore 25.01.2022	
207.	Smt. Pranjya Pujaprada LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	12.01.2022	1 st Addl. Civil Judge (Sr. Divn.), Bhubaneswar 12.01.2022/ 08.05.2023	
208.	Ms. Ramadevi Soren, B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	19.01.2022	Registrar, Civil Courts, Kendrapara 20.07.2022	
209.	Ms. Baishali Nayak, LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	27.01.2022	2 nd Addl. Civil Judge (Sr. Divn.), Cuttack 07.06.2021/ 27.01.2022/ 09.05.2023	
210.	Ms. Navneeta Dash BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	25.01.2022	Civil Judge (Sr. Divn.), Banki 25.01.2022	
211.	Ms. Sai Abhipsa Gochhayat, LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	13.01.2022	3 rd Addl. Civil Judge (Sr. Divn.), Balasore 13.01.2022	
212.	Ms. Neha Agarwal LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	05.12.2022	Secretary, D.L.S.A, Bhadrak 05.12.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
213.	Ms. Leepa Mohanty LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	25.07.2022	Civil Judge (Sr. Divn.) (LR & LTV), Berhampur 25.07.2022	
214.	Shri Srideep Mishra, B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	19.07.2022	Registrar, Civil Courts, Bhawanipatna 19.07.2022/ 09.05.2023	
215.	Shri Ranjan Kumar Pradhan, LL.M Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	25.07.2022	Registrar, Civil Court, Balasore 25.07.2022	
216.	Shri Nikhil Bharat Mohanty, LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	19.07.2022	Registrar, Civil Court, Puri 19.07.2022	
217.	Ms. Mamita Sahoo, LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	18.07.2022	Secretary, D.L.S.A, Dhenkanal 18.07.2022	
218.	Shri Suman Jena LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	01.08.2022	Secretary, D.L.S.A, Jeypore 01.08.2022	
219.	Ms. Mami Behera, B.A. LL.B. Sonapur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	22.07.2022	Secretary, D.L.S.A, Keonjhar 22.07.2022	
220.	Shri Priya Ranjan Ojha, B.A. LL.M Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	18.07.2022	Secretary, D.L.S.A, Balasore 18.07.2022	
221.	Ms. Jyotirmayee Das, LL.M Dhenkanal/ Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	18.07.2022	Secretary, D.L.S.A, Jajpur 18.07.2022	
222.	Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	25.07.2022	Secretary, D.L.S.A, Kendrapara 25.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
223.	Shri Asish Kumar Parichha , LL.B Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	27.07.2022	Registrar, Civil Courts, Baripada 27.07.2022	
224.	Shri Apurv Kumar Ray , LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	18.07.2022	Civil Judge (Sr. Divn.), Balliguda 25.07.2023	
225.	Ms. Snigdha Panda , LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	22.07.2022	Addl. Civil Judge (Sr. Divn.), Kendrapara 22.07.2022	
226.	Ms. Anushila Roy , LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	20.07.2022	Secretary, D.L.S.A, Phulbani 20.07.2022	
227.	Shri Nishakar Sahoo LL.M Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	22.07.2022	Registrar, Civil Court, Nayagarh 22.07.2022	
228.	Ms. Soudamini Singh , B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	20.07.2022	Secretary, D.L.S.A, Bhubaneswar 20.07.2022	
229.	Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	22.07.2022	Addl. Civil Judge (Sr. Divn.), Jajpur 22.07.2022	
230.	Ms. Rashmi Rekha Patra , B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	18.07.2022	Civil Judge (Sr. Divn.) (Women's Court), Bhawanipatna 18.07.2022/ 09.05.2023/ 03.11.2023	
231.	Shri Bibhuti Bhusan Nayak , LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	07.07.2022	Civil Judge (Sr. Divn.), Khandapada 07.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
232.	Ms. Sanghamitra Biswal , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	08.05.2023	Civil Judge (Sr. Divn.), Nimapara 08.05.2023	
233.	Shri Manas Ranjan Samantaray , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	20.05.2023	Registrar, Civil Courts, Jajpur 20.05.2023	
234.	Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (Women's Court), Sundargarh 20.05.2023	
235.	Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.) (Women's Court), Phulbani 09.05.2023	
236.	Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Jaipatna 20.05.2023	
237.	Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	23.07.2023	Civil Judge (Sr. Divn.) (Women's Court), Dhenkanal 23.07.2023	
238.	Shri Tapan Kumar Behera , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Kantamal 20.05.2023	
239.	Shri Alok Panda , LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	08.05.2023	2 nd Addl. Civil Judge (Sr. Divn.), Bhubaneswar 19.01.2022/ 08.05.2023	
240.	Ms. Rosy Tripathy , B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	08.05.2023	Civil Judge (Sr. Divn.), Hindol 08.05.2023	
241.	Ms. Annapurna Sarangi , LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	08.05.2023	Addl. Civil Judge (Sr. Divn.), Bolangir 08.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
242.	Shri Ashish Kumar Sahoo , LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	09.05.2023	Deputy Registrar, Records, High Court of Orissa, Cuttack 10.03.2021/ 09.05.2023	
243.	Ms. Varsha Sharma , LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (LR & LTV), Bargarh 20.05.2023	
244.	Ms. Lopamudra Prakash , LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	09.05.2023	4 th Addl. Civil Judge (Sr. Divn.), Cuttack 09.05.2023	
245.	Shri Asit Kumar Singh , B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (Commercial Court), Cuttack 20.05.2023	
246.	Ms. Sunanda Pradhan , LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Nilagiri 20.05.2023	
247.	Shri Loknath Mishra , B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Sorada 10.11.2023	
248.	Ms. Sarmistha Subhadarshini Mohanty , B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (LR & LTV), Jagatsinghpur 20.05.2023	
249.	Ms. Nitisha Chandak , B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	20.05.2023	Registrar, Civil Courts, Phulbani 20.05.2023	
250.	Ms. Soumya Pradhan , B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	20.05.2023	Secretary, D.L.S.A, Sambalpur 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
251.	Ms. Shanta Samal, B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	09.05.2023	5 th Addl. Civil Judge (Sr. Divn.), Cuttack 28.11.2022/ 09.05.2023	
252.	Shri Dibyasachi Behera LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Jharsuguda 07.06.2021/ 20.05.2023	
253.	Shri Sarat Kumar Sahoo, LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Purusottampur 20.05.2023	
254.	Shri Bishnu Prasad Debata, LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	08.05.2023	Registrar, Civil Courts, Jeypore 08.05.2023	
255.	Ms. Rekharani Panda, LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Jeypore 03.01.2022/ 09.05.2023	
256.	Shri Suryakanta Acharya, LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	09.05.2023	Secretary, D.L.S.A, Cuttack 09.05.2023	
257.	Ms. Prajna Lalit Mishra, B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049	02.03.2015 / 16.08.2016	20.05.2023	Civil Judge (Sr. Divn.) (Women's Court), Bargarh 20.05.2023	
258.	Ms. Biswakalpita Mohanty, LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	20.05.2023	2 nd Addl. Civil Judge (Sr. Divn.), Baripada 12.01.2022/ 20.05.2023	

PART -III

OFFICERS IN THE CADRE OF CIVIL JUDGE (JUNIOR DIVISION)

(SUB-DIVISIONAL JUDICIAL MAGISTRATES, CIVIL JUDGE (JR. DIVN.)
AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH : 465

Scale of Pay	:	Rs. 77,840 – 1,36,520/-
ACP – I	:	Rs. 92,960 – 1,36,520/-
ACP – II	:	Rs. 1,11,000 – 1,63,030/-

(a)	Sub-Divisional Judicial Magistrates	58
(b)	Civil Judge	19
(c)	Judicial Magistrate of First Class	300
(d)	Inspector of Processes	14
(e)	Gram Nyayalays	24
(f)	Special Posts	10
(g)	JMFC (Leave Reserve)	40

Total : = 465

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), High Court of Orissa, Cuttack
6. Asst. Registrar, Records- I, RRDC, High Court of Orissa, Cuttack (**New**)
7. Asst. Registrar, Records- II, RRDC, High Court of Orissa, Cuttack (**New**)
8. Assistant Director, Odisha Judicial Academy, Cuttack
9. Assistant Secretary, Odisha State Legal Services Authority, Cuttack
10. Assistant Registrar, O.H.R.C., Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

PROVISIONAL CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE (JUNIOR DIVISION)

1.	Shri Manas Ranjan Padhan, BA, LLB (Hons), Sonepur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	Asst. Director, Odisha Judicial Academy, Cuttack 13.01.2022	
2.	Ms. Shantashree Mohanty, LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	S.D.J.M, Gunupur 07.07.2022	
3.	Shri Sabyasachi Pradhan, LLM, (Kalahandi)	22.06.1988 30.06.2046 30.06.2048	30.05.2016	30.05.2016	S.D.J.M, Bargarh 19.01.2022	
4.	Shri Biswajit Mohapatra, BA, LLB (Hons), Cuttack Cuttack	01.07.1990 31.07.2048 31.07.2050	30.05.2016	30.05.2016	Asst. Registrar, O.H.R.C, Bhubaneswar 19.01.2022	
5.	Shir Saubhagya Ranjan Pradhan, LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2016	30.05.2016	S.D.J.M, Nayagarh 12.01.2022	
6.	Shri Rudra Prakash Nayak, BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	30.05.2016	S.D.J.M, Malkangiri 22.07.2022	
7.	Ms. Lopamudra Behera, LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	30.05.2016	S.D.J.M, Sundargarh 13.01.2022	
8.	Ms. Monita Tripathy, LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	30.05.2016	S.D.J.M, Udala 19.01.2022	
9.	Shri Sudhi Ranjan Dash, LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	01.07.2002 30.05.2016	30.05.2016	S.D.J.M, Dhenkanal 19.01.2022	
10.	Shri Arijit Das, LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	30.05.2016	S.D.J.M, Phulbani 19.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
11.	Ms. Lipa Puspa Khuntia, LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	30.05.2016	S.D.J.M, Kendrapara 20.05.2023	
12.	Smt. S. Kunmun Achary, LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	30.05.2016	S.D.J.M, Athagarh 25.01.2022	
13.	Shri Rajesh Roshan Nanda, BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	30.05.2016	Addl. Assistant Commissioner of Endowments, Sambalpur 07.02.2022	
14.	Shri Chinmaya Kumar Padhi, LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Bhadrak 12.01.2022	
15.	Ms. Sarojini Sahoo, LLM, Nayagarh Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Kamakshyanagar 13.01.2022	
16.	Ms. Ipsy Mohanty, BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 28.02.2052	30.05.2016	30.05.2016	S.D.J.M, Nilagiri 24.01.2022	
17.	Shri Biswadeepak Sahoo, LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	30.05.2016	S.D.J.M, Sambalpur 19.01.2022	
18.	Ms. Rekharani Naik, LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	30.05.2016	S.D.J.M, Pallahara 28.01.2022	
19.	Shri Gurucharan Jenamani, LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	30.05.2016	Civil Judge (Jr. Divn.), Balasore 20.05.2023	
20.	Shri Manoj Kumar Mohanty, LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	30.05.2016	S.D.J.M, Bolangir 24.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
21.	Ms. Pooja Dey, B.A, LL.B, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	S.D.J.M, Balasore 12.01.2022/ 20.05.2023	
22.	Shri Gagan Sahu, LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	10.08.2017	Asst. Commissioner of Endowments, Bhubaneswar 12.01.2022/ 19.07.2022	
23.	Shri Jagdish Chandra Jena, LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	S.D.J.M, Khurda 19.01.2022/ 20.07.2022	
24.	Ms. Sonali Aparajita, B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	10.08.2017	S.D.J.M, Angul 27.07.2022	
25.	Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	10.08.2017	S.D.J.M, Athamallick 18.07.2022	
26.	Ms. Linky Priya Sahoo, B.A, LL.B (Hons), Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	S.D.J.M, Deogarh 01.08.2022	
27.	Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	10.08.2017	S.D.J.M, Hindol 06.02.2023	
28.	Shri Gourav Purohit, LL.M, Bolangir	01.06.1993 31.05.2051 31.05.2053	10.08.2017	10.08.2017	S.D.J.M, Nuapada 20.07.2022	
29.	Shri Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	10.08.2017	Addl. Assistant Commissioner of Endowments, Berhampur 19.01.2022/ 22.07.2022	
30.	Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	S.D.J.M, Balliguda 12.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
31.	Ms. Rajashree Pattanayak, LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	10.08.2017	S.D.J.M, Biramaharajpur 08.05.2023	
32.	Shri Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	10.08.2017	Addl. Assistant Commissioner of Endowments, Cuttack 01.08.2022	
33.	Ms. Salomi Sahu, B.A, LL.M Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	10.08.2017	S.D.J.M, Karanjia 25.07.2022	
34.	Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack	06.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	S.D.J.M, Rourkela 25.07.2022	
35.	Ms. Pragyan Panda, LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	S.D.J.M, Nabarangpur 18.07.2022	
36.	Ms. P.Sita Lakshmi, LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	10.08.2017	S.D.J.M, Bhawanipatna 09.05.2023	
37.	Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri/ Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	S.D.J.M, Berhampur 18.07.2022	
38.	Shri Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	Asst. Secretary, OSLSA, Cuttack 19.07.2022	
39.	Ms. Isha Paty, B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	10.08.2017	S.D.J.M, Anandpur 18.07.2022	
40.	Shri Jitendra Das, B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	Asst. Registrar (Admn.), High Court of Orissa, Cuttack 09.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
41.	Ms. Sukanya Satpathy, B.A, LL.B (Hons), Khurda	26.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	S.D.J.M, Cuttack 24.01.2022/ 20.05.2023	
42.	Ms. Sushree Sangita Das, B.A, LL.B (Hons), Khurda Bhubaneswar	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	S.D.J.M, Boudh 25.07.2022	
43.	Shri Sishir Kumar Sahoo, LL.B, Keonjhar Champua	28.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	S.D.J.M, Bhubaneswar 22.07.2022/ 08.05.2023	
44.	Shri Sidhartha Sankar Senapati, B.A, LL.B (Hons), Balasore	08.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	S.D.J.M, Rairangpur 16.08.2022	
45.	Mr. Mirza Aslam Baig, B.A, LL.M, Cuttack Cuttack	24.10.1990 31.10.2048 31.10.2050	10.08.2017	10.08.2017	S.D.J.M, Patnagarh 09.05.2023	
46.	Shri Pritish Kumar Rath, LL.M Puri	13.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	S.D.J.M, Chhatrapur 20.05.2023	
47.	Shri Srichandan Dash, LL.B, Ganjam Cuttack	21.05.1985 31.05.2043 31.05.2045	10.08.2017	10.08.2017	S.D.J.M, Koraput 22.07.2022/ 20.05.2023	
48.	Smt. Bishnupriya Samantaray, LL.M, Khurda	17.12.1978 31.12.2036 31.12.2038	10.08.2017	10.08.2017	S.D.J.M, Parlakhemundi 20.05.2023	
49.	Shri Patitapabana Panda, B.A, LL.B (Hons), Jajpur Cuttack	15.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	S.D.J.M, Puri 12.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
50.	Shri Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	S.D.J.M, Rairakhole 28.11.2022	
51.	Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	S.D.J.M, Baripada 20.05.2023	
52.	Smt. Saswati Mahapatra, LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	S.D.J.M, Titilagarh 08.05.2023	
53.	Smt. Dhruvi Solanki, LL.M, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	S.D.J.M, Padampur 20.05.2023	
54.	Shri Amit Kumar, LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	S.D.J.M, Bhanjanagar 22.07.2022	
55.	Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	S.D.J.M, Jajpur 18.07.2022/ 09.05.2023	
56.	Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.), Bhadrak 20.05.2023	
57.	Shri Santosh Kumar Barik, LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	S.D.J.M, Jeypore 09.05.2023	
58.	Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Bhogarai 06.02.2023	
59.	Shri Sadhanjeet Panda, LL.M, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	S.D.J.M, Banki 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
60.	Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	S.D.J.M, Sonepur 17.05.2023	
61.	Shri Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	J.M.F.C (Rural), Cuttack 20.05.2023	
62.	Shri Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.), Bhubaneswar 19.07.2022	
63.	Smt. Sumitra Kumari Dash, LL.B, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	S.D.J.M, Keonjhar 20.05.2023	
64.	Ms. Varsha Das, B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	S.D.J.M, Rayagada 20.05.2023	
65.	Shri Abinash Chinara, B.A, LL.M, Keonjhar	31.03.1993 31.03.2051 31.03.2053	10.08.2017	10.08.2017	S.D.J.M, Kuchinda 20.05.2023	
66.	Ms. Gayatri Mishra, LL.M, Cuttack Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	S.D.J.M, Jharsuguda 20.05.2023	
67.	Shri Niranjana Dash, LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	S.D.J.M, Jagatsinghpur 18.07.2022/ 08.05.2023	
68.	Shri Pritish Mishra, LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	S.D.J.M, Bonai 20.05.2023	
69.	Shri Susanta Kumar Nayak, LL.B, Cuttack Cuttack	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	S.D.J.M, Talcher 09.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
70.	Shri Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	S.D.J.M, Champua 20.05.2023	
71.	Smt. Pragyan Paramita Swain, LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	S.D.J.M, Dharamgarh 20.05.2023	
72.	Shri Dillip Kumar Barik, LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Kotpad 22.07.2022	
73.	Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	J.M.F.C., Khallikote 07.07.2022	
74.	Shri Subhankar Mohapatra, LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	J.M.F.C (City), Cuttack 27.01.2022	
75.	Shri Rohit Ranjan Mishra, LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Sohella 22.07.2022	
76.	Shri Gouri Sankar Panda, LL.B, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Ranpur 18.07.2022	
77.	Shri Dhananjaya Nayak, LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kesinga 28.11.2022	
78.	Shri Pravat Kumar Samal LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.), Khurda 20.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
79.	Shri Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	J.M.F.C-I (Cog. Taking), Cuttack 21.11.2022	
80.	Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C., Bangomunda 01.09.2021	
81.	Ms. Reshma Dhal Bisoi, B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Binika 25.07.2022	
82.	Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.), Kujang 01.08.2022	
83.	Mr. Habibur Raheman Siddiqui, LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	J.M.F.C (LR & LTV), Balasore 27.06.2022/ 16.08.2022	
84.	Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar	21.09.1976 31.09.2034 31.09.2036	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandikhole 20.07.2022	
85.	Ms. Punam Seth, LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C., Bhuban 22.07.2022	
86.	Shri Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	J.M.F.C, Daspalla 20.07.2022	
87.	Shri Kumar Spandan, LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.), Kendrapara 27.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
88.	Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Similliguda 01.08.2022	
89.	Shri Vikash Goel, B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chilika 23.01.2021	
90.	Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Puri 06.02.2023	
91.	Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jaleswar 08.05.2023	
92.	Smt. Pratima Sahoo LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Hatadihi 13.02.2021	
93.	Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C-V (Cog. Taking), Bhubaneswar 06.02.2023	
94.	Shri Pratyush Kumar Chand, LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	Gram Nyayadhikari, Raigarh 06.02.2023	
95.	Shri Trijeeb Kumar Nanda, LL.B Sonepur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Parjang 20.05.2023	
96.	Shri Paras Padhi, B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Jajpur 09.05.2023	
97.	Ms. Monalisa Panda, B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	Gram Nyayadhikari, Lakhanpur 07.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
98.	Ms. Siona Siddharth Moharana, B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	Gram Nyayadhikari, Junagarh 09.05.2023	
99.	Shri Sanjib Panda, LL.B Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Lamtaput at Koraput 16.01.2021	
100.	Smt. Soumya Rao LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Nimapara 25.07.2023	
101.	Ms. Sinkun Ray, B.Sc LL.B Khurda	08.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Junagarh 06.02.2021	
102.	Shri Anurag Dehury, B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kotagarh 15.01.2021	
103.	Smt. Snataki Dash, LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Banapur 16.08.2022	
104.	Ms. Swojali Mohanty, B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Luisingha 09.06.2021	
105.	Shri Sumit Kumar Panigrahi, LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bolangir 20.05.2023	
106.	Ms. Soumya Sonalika, BBA LLB Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Soro 07.06.2021	
107.	Shri Sidhartha Sankar Jena, B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tumudibandha 15.01.2021	

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1	2	3	4	5	6	7
108.	Shri Pratap Chandra Prusty, LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jaipatna 19.01.2022	
109.	Ms. Arunima Dash, B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Rampur 11.06.2021	
110.	Ms. Anju Sahu, LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Sinapali 13.01.2022	
111.	Ms. Ankita Guru, B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	Gram Nyayadhikari, Kashinagar 25.07.2022	
112.	Shri Kishore Kumar Nath, LL.M Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Muribahal 06.05.2021	
113.	Ms. Sheetal Barsha, B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), 1 st Court, Cuttack 09.06.2021	
114.	Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Umerkote 02.01.2023	
115.	Ms. Jewel Pattanaik B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C (Rural) (Cog. Taking), Berhampur 21.11.2022	
116.	Shri Srikant Padhy, LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Seragada 20.05.2023	
117.	Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Banarpal 07.02.2021	

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1	2	3	4	5	6	7
118.	Shri Surakshit Mishra , LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	J.M.F.C, Laxmipur 25.07.2023	
119.	Shri Ambikesh Panigrahi , B.A LL.B (Hons) Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Keonjhar 25.07.2023	
120.	Ms. Vijay Laxmi Mohapatra , LL.B Jharsuguda, Cuttack/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	Gram Nyayadhikari, Sukinda 24.01.2021	
121.	Mohammed Shah Faisal , B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Ersama 01.07.2021	
122.	Smt. Sarita Kumari Panda , LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tarava 22.04.2021	
123.	Shri Naroj Kumar Sahu , LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Boden 07.06.2021	
124.	Shri Banil Kumar Khatai , LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bhapur 11.06.2021	
125.	Ms. Tanwi Rath B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	Gram Nyayadhikari, Raghunathpur 20.05.2023	
126.	Smt. Sumitra Biswal , LL.B Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bhawanipatna 20.05.2023	
127.	Ms. Deeparani Jena , LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Reamal 03.05.2021	

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1	2	3	4	5	6	7
128.	Shri Partha Pratik, B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Sambalpur 08.05.2023	
129.	Smt. Pranati Patel, LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Bhadrak 21.11.2022	
130.	Ms. Maitri Samantaray, LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.F.C (Outskirt), Bhubaneswar 08.05.2023	
131.	Ms. Suprabha Kundu, LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.F.C (Rural), Balasore 07.06.2021	
132.	Ms. Rashmi Narayani Mishra, LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Gram Nyayadhikari, Brahmagiri 07.06.2021	
133.	Shri Sourav Sagar Pradhan, B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Gondia 12.01.2022	
134.	Shri Bishwa Bhusan Nayak, LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	J.M.F.C, Kujanga 17.05.2023	
135.	Shri Sangram Kumar Mishra, LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Pipili 18.07.2022	
136.	Ms. Narmada Kar, LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Gram Nyayadhikari, Puri 20.07.2022	
137.	Ms. Sasmita Sahoo, LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.F.C (Transport), Sambalpur 27.04.2021	

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1	2	3	4	5	6	7
138.	Ms. Rajashree Aryabala Tripathy B.Sc LL.B (H) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C, Baramba 20.05.2023	
139.	Shri Saurav Sharma, B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	J.M.F.C (Rural), Rourkela 26.04.2021/ 25.01.2022	
140.	Shri Sovan Kumar Panda, LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.F.C, Kashipur 06.02.2023	
141.	Ms. Swastika Panda, B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking), Cuttack 21.11.2022	
142.	Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	J.M.F.C, Madanpur-Rampur 12.01.2022	
143.	Ms. Sasmita Sethy, LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Berhampur 20.05.2023	
144.	Smt. Sanghamitra Dwibedi LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Telkoi 01.09.2021	
145.	Ms. Sunita Biswal B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Rasagovindapur 01.09.2021	
146.	Smt. Subhashree Mall, LL.B Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Niali 20.05.2023	
147.	Ms. Chuneey Nayak, LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Basudevapur 07.02.2022	

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1	2	3	4	5	6	7
148.	Ms. Sipra Priyadarsini Sahu, B.A, LL.M Jagatsinghpur	15.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Morada 01.09.2021	
149.	Smt. Sudhabai Agrawal, LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Koraput 20.05.2023	
150.	Shri Diptiranjana Dash, LL.B Puri	01.06.1985 31.05.2043 30.05.2045	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Aul 25.01.2022	
151.	Smt. Banaja Mohanty, LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-JMFC, Thakurmunda 03.11.2021	
152.	Ms. Lipsa Rout, B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Khurda 21.11.2022	
153.	Ms. Shruti Patnaik, B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	J.M.F.C, Soro 17.03.2022	
154.	Shri Asit Kumar Sahoo, B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 30.07.2050	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking) , Talcher 27.04.2021/ 21.11.2022	
155.	Ms. Sunila Mishra, LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 07.06.2021	
156.	Ms. Diptimayee B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Polsara 01.07.2021	

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1	2	3	4	5	6	7
157.	Ms. Swarnaprava Swain, B.A LL.B (Hons) Khurda	24.05.1988 30.05.2046 30.05.2048	30.07.2018	30.07.2018	J.M.F.C, Jaleswar 16.08.2022	
158.	Ms. Monica Acharya, B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	J.M.F.C (City) (Cog. Taking) , Balasore 21.11.2022	
159.	Smt. Bimal Laxmi Choudhury, LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kodala 24.01.2022	
160.	Shri Umakanta Behera, LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	J.M.F.C , Rourkela 27.04.2021	
161.	Ms. Pooja Jain LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking), Bhubaneswar 21.11.2022	
162.	Shri Siddhant Mishra, B.A, LL.M Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Sambalpur 09.05.2023	
163.	Smt. Suhani Patnaik, B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.F.C , Narasinghpur 19.01.2022	
164.	Ms. Aishwarya Kar, B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Angul 26.04.2021	
165.	Shri Tarini Prasad Sahoo, LL.B Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking) , Cuttack 21.11.2022	
166.	Ms. Milon Tandi, B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C., (Cognizance), Nimapara 27.01.2022	
167.	Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Gram Nyayadhikari, Rajnagar 25.01.2022	

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1	2	3	4	5	6	7
168.	Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Sorada 12.01.2022	
169.	Ms. Diptimayee Sahu, LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Hinjlicut 12.01.2022	
170.	Ms. Bidyutalata Pradhan, LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jashipur 01.09.2021	
171.	Smt. Sibani Mishra, LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C , Berhampur 07.06.2021/ 21.11.2022	
172.	Shri Himanshu Sekhar Acharya, LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandahandi 13.01.2022	
173.	Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C , Pattamundai 19.01.2022	
174.	Smt. Nilima Sarangi LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Dhamnagar 13.01.2022	
175.	Smt. Ananya Das B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Jagatsinghpur 08.05.2023	
176.	Shri Yudhisthir Dalei LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Special Railway Magistrate, Kantabanji at Titilagarh 27.01.2022	
177.	Ms. Priyadarsini Tripathy LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C , Digapahandi 12.01.2022	

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1	2	3	4	5	6	7
178.	Ms. Zarine Khan B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Baripada 04.05.2021/ 21.11.2022	
179.	Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking), Bhadrak 27.04.2021/ 21.11.2022	
180.	Shri Abinash Nanda B.A LL.B (Hons) Sonepur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking) , Cuttack 21.11.2022	
181.	Smt. Payal Gupta, LL.B Cuttack / Hariyana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Bhubaneswar 09.06.2021/ 21.11.2022	
182.	Shri Charan Kumar Jena, LL.B Puri/ Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Rourkela 29.08.2022	
183.	Ms. Jhilileena Nayak, LL.B Puri Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Aska 06.02.2023	
184.	Smt. Sunita Mishra LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	Gram Nyayadhikari, Dunguripali 17.05.2023	
185.	Smt. Varsha Mohanty, LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	Gram Nyayadhikari, Komna 21.11.2022	
186.	Shri Deepankar Bal B.A LL.B (Hons) Khurda/ Hariyana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	J.M.F.C, Cuttack 26.04.2021	
187.	Shri Nityanand Choubey LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 26.04.2021	

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1	2	3	4	5	6	7
188.	Shri Padmalav Majhi , LL.B Ganjam	15.03.1986 31.06.2044 31.03.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Mathili 09.05.2023	
189.	Ms. Ananya Aparimita , LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C (Transport), Berhampur 18.07.2022	
190.	Shri Amit Kumar Behera , LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Kendrapara 22.04.2021/ 21.11.2022	
191.	Smt. Nisha Agrawal LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jharigaon 01.09.2021	
192.	Shri Biraja Prasad Panda , LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jajpur Road 08.05.2023	
193.	Shri Bhanupratap Mishra LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Konark 03.02.2023	
194.	Ms. Priyadarshini Kumbhar , B.Sc LL.B (H) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking) , Bhubaneswar 26.04.2021/ 21.11.2022	
195.	Smt. Roshnibala Senapati , B.Sc. LL.M Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Jharsuguda 08.01.2021	
196.	Shri Sthitapragnya Biswal , LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.F.C, Basudevpur 25.07.2023	
197.	Shri Surya Narayan Mohanty , LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking), Bhubaneswar 06.02.2023	

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1	2	3	4	5	6	7
198.	Ms. Ipsita Abhinandita Mishra, B.A, LL.B, Angul	24.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C, Sambalpur 12.02.2021	
199.	Sri Tanmaya Ranjan Das, B.A, LL.B, Balasore	11.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C- I (Cog. Taking), Puri 18.07.2022/ 21.11.2022	
200.	Ms. Shrutakirti Acharya, LL.B, Cuttack	14.06.1990 30.06.2048 30.06.2050	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Puri 21.11.2022,	
201.	Ms. Reeti Tripathy, B.A, LL.B, Jagatsinghpur	09.04.1995 30.04.2053 30.04.5055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum- J.M.F.C, Khariar 03.05.2022	
202.	Sri Chinmaya Das, B.A, LL.B, Balasore	12.07.1995 31.07.2053 31.07.2055	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Sundagarh 01.02.2021/ 21.11.2022	
203.	Ms. Shreemayee Nanda, B.A, LL.B, Cuttack	08.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Jharsuguda 18.07.2022/ 21.11.2022	
204.	Ms. Subhalaxmi Priyadarsini, B.A, LL.B, Ganjam	23.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	J.M.F.C, Salipur 25.07.2022	
205.	Ms. Ritika Garg, Bsc, LL.B, Rayagada	01.01.1995 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Gram Nyayadhikari, Similliguda 18.07.2022	
206.	Sri Prakash Kumar Kar, LL.B, Bhadrak	08.01.1989 31.01.2047 31.01.2049	24.09.2019	24.09.2019	J.M.F.C, Bolangir 03.09.2021	
207.	Ms. Taslima Das, LL.B, Jagatsinghpur	02.07.1994 31.07.2052 31.07.2054	24.09.2019	24.09.2019	J.M.F.C, Khandapada 22.07.2022	

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1	2	3	4	5	6	7
208.	Ms. Angswarupa Chatterjee, BBA, LL.B, BBSR/ Kolkata (W.B)	13.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Hemgiri 03.05.2022	
209.	Sri Tarun Kumar Sethi, B.A, LL.B, Khurda	28.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, R.Udayagiri 09.05.2023	
210.	Ms. Ritika Jena, B.A, LL.B, Cuttack	15.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kokasara 25.07.2022	
211.	Ms. Hitashree Behera, B.A, LL.B, Mayurbhanj	20.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jatni 01.08.2022	
212.	Sri Suvankar Mohanty, BBA, LL.B, Khurda	23.09.1993 30.09.2051 30.09.2052	24.09.2019	24.09.2019	J.M.F.C (LR & LTV), Boudh 28.10.2022	
213.	Ms. Pracheta Priyadarshini Mohapatra, B.A, LL.B, Ganjam	08.07.1993 31.07.2051 31.07.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandbali 07.07.2022	
214.	Sri Pravin Kumar Hota, B.A, LL.B, Sundargarh	22.11.1991 30.11.2049 30.11.2051	24.09.2019	24.09.2019	J.M.F.C, Mottu 18.07.2022	
215.	Sri Manoj Kumar Das Mohapatra, LL.B, Balasore	27.08.1986 31.08.2044 31.08.2046	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Sambalpur 01.02.2021/ 21.11.2022	
216.	Ms. Puja Priyadarshini Pati, Bsc., LL.B, Dhenkanal	15.05.1994 31.05.2052 31.05.2054	24.09.2019	24.09.2019	J.M.F.C, Purusottampur 22.07.2022	
217.	Sri Satyanarayan Dash, B.A, LL.B, Puri	27.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kantamal 04.10.2021	

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1	2	3	4	5	6	7
218.	Ms. Debashree Das, LL.B, Cuttack	19.11.1992 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Biramitrapur 03.05.2022	
219.	Ms. Pallavi Priyadarsini Dash, LL.B, Khurda	08.03.1995 31.08.2053 31.08.2055	24.09.2019	24.09.2019	J.M.F.C, Jeypore 01.02.2021	
220.	Sri Harmohan Dash, LL.M, Puri	30.12.1985 31.12.2043 31.12.2045	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Odagaon 19.07.2022	
221.	Ms. Parinita Nayak, LL.B, Khurda	01.03.1990 29.02.2048 28.02.2050	24.09.2019	24.09.2019	J.M.F.C, Buguda 25.07.2022	
222.	Ms. Smitashree Banikalyani Mishra, B.A, LL.B, Cuttack	28.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	J.M.F.C, Jajpur Road 22.07.2022	
223.	Ms. Pragyan Rout, LL.B, Khurda	06.09.1982 30.09.2040 30.09.2042	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jagannathprasad 31.08.2022	
224.	Sri A. Abhinash Naidu, B.A, LL.B, Puri	12.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Betanoti 29.01.2022	
225.	Ms. Preranashree Deo, B.A, LL.B, Ganjam	18.12.1991 31.12.2049 31.12.2051	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tigiria 18.07.2022	
226.	Ms. Soumyashree Mahapatra, B.A, LL.B, Khurda	07.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	J.M.F.C, Phulbani 18.07.2022	
227.	Sri Sumanta Kumar Pattnaik, LL.B, Kalahandi	08.08.1990 31.08.2048 31.08.2050	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kudumuluguma 19.01.2022	
228.	Ms. Nazeda Khatun, LL.B, Sambalpur	10.12.1993 31.12.2051 31.12.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tirtol 19.07.2022	

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1	2	3	4	5	6	7
229.	Ms. Monali Behera, B.A, LL.B, Cuttack	04.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C (Cog.), Aska 01.08.2022	
230.	Sri Anusam Dash, BBA, LL.B Khurda	05.03.1992 31.03.2050 31.03.2052	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum- J.M.F.C, Kanas 03.05.2022	
231.	Sri Pradosh Kumar Dash, LL.B, Khurda	24.08.1993 31.08.2051 31.08.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Salipur 09.05.2023	
232.	Ms. Soncy Senile, B.A, LL.B, Bhadrak	05.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Boriguma 18.07.2022	
233.	Sri Somesh Somyajit Panda, B.A, LL.B, Cuttack	28.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Thuamul-Rampur 03.05.2022	
234.	Ms. Sonali Mohanty, LL.B, Khurda	27.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.), Bargarh 06.02.2023	
235.	Ms. Shreeya Reetuparna Sahu, B.A, LL.B, Kalahandi	21.06.1995 30.06.2053 30.06.2055	24.09.2019	24.09.2019	J.M.F.C, Rajgangpur 22.07.2022	
236.	Ms. Sudha Shree Surjhalia, B.A, LL.B, Sundargarh	01.11.1994 31.10.2052 31.10.2054	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Dhenkanal 18.07.2022/ 21.11.2022	
237.	Sri Ashwini Kumar Sahu, LL.B., Sundargarh	02.04.1989 30.04.2047 30.04.2049	24.09.2019	24.09.2019	J.M.F.C, Bissam-Cuttack 27.07.2022	
238.	Ms. Irsheeta Kesharwani, LL.B., Sambalpur	03.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	Gram Nyayadhikari, Attapura 20.05.2023	

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1	2	3	4	5	6	7
239.	Ms. Sambedana Sandeep, LL.B., Khurda	30.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Athagarh 21.11.2022	
240.	Ms. Krushna Mishra, LL.B., Khurda	07.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Patrapur 20.05.2023	
241.	Ms. Priyanka Priyadarsini Patel, LL.B., Sambalpur	08.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bheden 20.05.2023	
242.	Sri Subhajit Behera LL.B., Khurda	03.08.1994 31.08.2052 31.08.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Mohana 08.05.2023	
243.	Sri Adarsh Kumar Behera, LL.B., Kalahandi	27.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Begunia 04.11.2023	
244.	Sri Deban Satyadarshi Nanda, LL.B., Puri	20.06.1995 30.06.2053 30.06.2055	06.08.2021	06.08.2021	J.M.F.C, Gunupur 21.11.2022	
245.	Sri Abhinandan Rai, LL.B., Cuttack	07.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	J.M.F.C, Titilagarh 21.11.2022	
246.	Ms. Sweta Dash, LL.B., Cuttack	15.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	J.M.F.C, Aska 16.08.2022/ 21.11.2022	
247.	Ms. Sharmistha Padhy, LL.B., Khurda	10.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	J.M.F.C (Transport), Cuttack 06.08.2021/ 10.08.2022/ 21.11.2022/ 20.05.2023	

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1	2	3	4	5	6	7
248.	Ms. Laxmipriya Swain, LL.B., Kendrapara	11.05.1988 31.05.2046 31.05.2048	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Jajpur 06.08.2021/ 10.08.2022/ 21.11.2022	
249.	Sri Rajesh Kumar Das, LL.B., Bhadrak	15.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Dharamgarh 21.11.2022	
250.	Sri Chandan Dehury, LL.B., Angul	30.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	Gram Nyayadhikari, Kolnara at Rayagada 16.08.2022/ 21.11.2022/ 20.05.2023	
251.	Ms. Mallika Goenka, LL.B., Cuttack	08.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Barbil 20.05.2023	
252.	Ms. Subhalaxmi Pattanaik, LL.B., Dhenkanal	27.10.1994 31.10.2052 31.10.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chhendipada 20.05.2023	
253.	Ms. Debamalinee Aishworya, LL.B., Khurda	24.03.1994 31.03.2052 31.03.2054	06.08.2021	06.08.2021	Gram Nyayadhikari, Odagaon 20.05.2023	
254.	Ms. Manaswini Mohapatra, LL.B., Cuttack	19.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Sonepur 21.11.2022	
255.	Sri Abhisekh Pothal, LL.B., Keonjhar	25.06.1989 30.06.2047 30.06.2049	06.08.2021	06.08.2021	J.M.F.C, Rairangpur 21.11.2022	
256.	Ms. Sushree Saipriya Tripathy, LL.B., Kendrapara	10.07.1996 31.07.2054 31.07.2056	06.08.2021	06.08.2021	J.M.F.C, Champua 21.11.2022	
257.	Ms. Krushna Subudhi, LL.B., Khurda	23.03.1992 31.03.2050 31.03.2052	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Deogarh 21.11.2022	

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1	2	3	4	5	6	7
258.	Ms. Madhusmita Nayak, LL.B., Cuttack	30.06.1980 30.06.2038 30.06.2040	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Daringibadi 08.05.2023	
259.	Ms. Jaya Ray, LL.B., Sundargarh	19.07.1994 31.07.2052 31.07.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.), 2 nd Court, Cuttack 09.05.2023	
260.	Sri Sandeep Kumar Mohanty, LL.B., Khurda	01.10.1987 30.09.2045 30.09.2047	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Berhampur 06.08.2021/ 10.08.2022/ 21.11.2022	
261.	Ms. Gargi Ray, LL.B., Cuttack	05.05.1996 31.05.2054 31.05.2056	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kabisuryanagar 20.05.2023	
262.	Ms. Sreya Satpathy, LL.B., Mayurbhanj	16.04.1994 30.04.2052 30.04.2054	06.08.2021	06.08.2021	J.M.F.C (2 nd Court), Barbil 09.05.2023	
263.	Sri Pritish Kumar Samal, LL.B., Jajpur	23.12.1993 31.12.2051 31.12.2053	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Harabhanga at Charichhaka 25.07.2023	
264.	Ms. Susmita Priyadarshini, LL.B., Cuttack	15.02.1994 29.02.2052 28.02.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, G.Udayagiri 12.05.2023	
265.	Sri Brajesh Mishra, LL.B., Khurda	14.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	J.M.F.C, Nimapara 16.08.2022/ 21.11.2022	
266.	Ms. Debjaya Rath, LL.B., Puri	30.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	Gram Nyayadhikari, Ghasipura 20.05.2023	
267.	Sri Bikash Kiran Mishra, LL.B., Khurda	26.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Dasmantpur 09.05.2023	

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1	2	3	4	5	6	7
268.	Ms.Soyansikta Paty, LL.B., Khurda	26.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	J.M.F.C, Chhatrapur 21.11.2022	
269.	Ms. Bhagyashree Pati, LL.B., Sonapur	16.05.1990 31.05.2048 31.05.2050	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Saintala 09.05.2023	
270.	Ms. Sandhya Sucharita, LL.B., Khurda	05.12.1995 31.12.2053 31.12.2055	06.08.2021	06.08.2021	J.M.F.C, Bhanjanagar 31.08.2022/ 21.11.2022	
271.	Sri Rahul Kumar Jena, LL.B., Khurda	28.02.1992 28.02.2050 29.02.2052	06.08.2021	06.08.2021	Civil Judge-cum- J.M.F.C, Kantabanji 08.05.2023	
272.	Ms. Sharon Bastia, LL.B., Khurda	15.04.1996 30.04.2054 30.04.2056	06.08.2021	06.08.2021	Gram Nyayadhikari, Sanakhemundi 20.05.2023	
273.	Ms. Mandira Mahanta, LL.B., Keonjhar	20.10.1995 31.10.2053 31.10.2055	06.08.2021	06.08.2021	Ciivl Judge (Jr. Divn.)-cum-J.M.F.C, Barpali 20.05.2023	
274.	Ms. Veeyenna Nayak, LL.B., Khurda	08.01.1991 31.01.2049 31.01.2051	06.08.2021	06.08.2021	J.M.F.C, Berhampur 06.02.2023	
275.	Ms.Shibani Mohapatra, LL.B., Sundargarh	30.04.1992 30.04.2050 30.04.2052	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Keonjhar 25.07.2023	
276.	Ms. Silvassa Badajena, LL.B., Khurda	12.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Basta 20.05.2023	
277.	Ms. Pallavi Das, LL.B., Cuttack	16.08.1995 31.08.2053 31.08.2055	06.08.2021	06.08.2021	J.M.F.C , Nuapada 25.07.2023	
278.	Sri Rakesh Behera, LL.B., Cuttack	02.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Special Railway Magistrate, Khurda Road 17.05.2023	

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1	2	3	4	5	6	7
279.	Ms. Sabitri Das, LL.B., Bargarh	01.06.1992 31.05.2050 31.05.2052	06.08.2021	06.08.2021	J.M.F.C, Nayagarh 09.05.2023	
280.	Ms. Swagatika Swain, LL,B, Cuttack	12.07.1993 31.07.2051 31.07.2053	16.08.2022	16.08.2022	J.M.F.C, Phulbani 16.08.2022/ 24.07.2023/ 08.12.2023	
281.	Sri Girish Chandra Muduli, LL.B., Cuttack	21.11.1990 30.11.2048 30.11.2050	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Bhubaneswar 16.08.2022/ 21.11.2022	
282.	Ms. Monalisa Pradhan, LL.B., Kendrapara	06.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	J.M.F.C, Pattamundai 21.11.2022	
283.	Sri Debendra Nath Bagh, LL.B., Kalahandi	25.10.1980 31.10.2038 31.10.2040	06.08.2021	06.08.2021	Gram Nyayadhikari, Korukunda at Malkangiri 16.08.2022/ 21.11.2022 02.02.2023	
284.	Sri Subodh Kumar Sethy, LL.B., Dhenkanal	19.12.1992 31.12.2050 31.12.2052	06.08.2021	06.08.2021	Gram Nyayadhikari, Tangi 09.05.2023	
285.	Sri Girija Shankar Bagh, LL.B., Sambalpur	04.05.1994 31.05.2052 31.05.2054	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Bhadrak 16.08.2022/ 21.11.2022	
286.	Ms. Adyasha Mishra, LL.B., Khurda	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Keonjhar 04.01.2023	
287.	Ms. Chetna Patnaik, LL.B., Cuttack	28.11.1996 30.11.2054 30.11.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
288.	Ms. A. Geetanjali Naidu, LL.B., Puri	17.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
289.	Sri Bibhu Prasad Nayak, LL.B., Nayagarh	27.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Sonapur 04.01.2023	

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1	2	3	4	5	6	7
290.	Ms. Susmita Rath, LL.B., Cuttack	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
291.	Ms. Rajalaxmi Mohanty, LL.B., Ganjam	29.12.1997 31.12.2055 31.12.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
292.	Sri Rajesh Mishra, LL.B., Khurda	18.05.1995 31.05.2053 31.05.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Nabarangpur 04.01.2023	
293.	Ms. Susmita Mishra, LL.B., Khurda	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Jeypore 04.01.2023	
294.	Sri Sitesh Mohanty, LL.M., Khurda	04.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Sundargarh 04.01.2023	
295.	Sri Binayak Prasad Sahoo, LL.B., Puri	10.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
296.	Ms. Shreeparna Mohapatra, LL.B., Cuttack	22.10.1993 31.10.2051 31.10.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
297.	Sri Durga Prasad Panda, LL.B., Jajpur	03.07.1996 31.07.2054 31.07.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Boudh 04.01.2023	
298.	Ms. Arya Aishwarya Acharya, LL.B., Khurda	17.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bargarh 04.01.2023	
299.	Ms. Anushree Jena, LL.B., Mayurbhanj	20.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
300.	Ms. Samikshya Sa, LL.B., Sundargarh	21.04.1998 30.04.2056 30.04.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
301.	Ms. Anwasha Das, LL.B., Cuttack	10.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bolangir 04.01.2023	

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1	2	3	4	5	6	7
302.	Ms. Ipsita Bhoi, LL.B., Sundargarh	04.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bhadrak 04.01.2023	
303.	Smt. Sthitiprajna Amruta Tanaya, LL.B., Jagatsinghpur	19.05.1994 31.05.2052 31.05.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Bhawanipatna 04.01.2023	
304.	Ms. Suprasi Sonali Mohapatra, LL.B., Puri	18.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Dhenkanal 04.01.2023	
305.	Sri Animesh Jena, LL.B., Cuttack	05.03.1994 31.03.2052 31.03.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Jeypore 04.01.2023	
306.	Sri Subham Kanungo, LL.B., Sundargarh	25.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	
307.	Sri D.K. Balkrisnan, LL.B., Deogarh	05.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Kendrapara 04.01.2023	
308.	Sri Subham Mishra, LL.B., Mayurbhanj	25.10.1997 31.10.2055 31.10.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
309.	Sri Deependra Singh Rathore, LL.B., Mayurbhanj	16.07.1997 31.07.2055 31.07.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
310.	Sri Punyashlok Dash, LL.B., Bolangir	07.12.1993 31.12.2051 31.12.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	
311.	Sri Shibasis Pani, LL.B., Cuttack	12.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Paralakhemundi 04.01.2023	
312.	Ms. Karonika Ghose, LL.M., Cuttack	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Rourkela 04.01.2023	
313.	Smt. Madhusmita Mohapatra, LL.B., Khurda	24.12.1984 31.12.2042 31.12.2044	04.01.2023	04.01.2023	Civil Judge on Probation, Bargarh 04.01.2023	

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1	2	3	4	5	6	7
314.	Sri Swades Tripathy, LL.B., Bhadrak	02.03.1998 31.03.2056 31.03.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Koraput 04.01.2023	
315.	Ms. Smruti Abhilasha, LL.M., Ganjam	15.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Sundargarh 04.01.2023	
316.	Ms. Pratibha Dash, LL.B., Sambalpur	28.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
317.	Sri Animesh Samal, LL.B., Jajpur	05.03.1990 31.03.2048 31.03.2050	04.01.2023	04.01.2023	Civil Judge on Probation, Jharsuguda 04.01.2023	
318.	Ms. Binita Rout, LL.B., Bolangir	26.06.1988 30.06.2046 30.06.2048	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
319.	Sri Rakesh Kumar Sahoo, LL.B., Keonjhar	17.07.1994 31.07.2052 31.07.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Nayagarh 04.01.2023	
320.	Smt. Rohinee Biswal, LL.B., Angul	09.01.1994 31.01.2052 31.01.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
321.	Sri Sunaram Majhi, LL.B., Mayurbhanj	18.06.1990 30.06.2048 30.06.2050	04.01.2023	04.01.2023	Civil Judge on Probation, Jajpur 04.01.2023	
322.	Ms. Sambrudhi Sagarika Barik, LL.B., Keonjhar	02.09.1997 30.09.2055 30.09.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Nayagarh 04.01.2023	
323.	Sri Shreechandan Sethi, LL.B., Puri	10.04.1993 30.04.2051 30.04.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Bhawanipatna 04.01.2023	
324.	Sri Aditya Narayan Maharana, LL.B., Ganjam	30.06.1994 30.06.2052 30.06.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
325.	Sri Richi Millan Patra, LL.B., Kendrapara	18.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Rayagada 04.01.2023	

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1	2	3	4	5	6	7
326.	Ms. Archana Mallick, LL.B., Jagatsinghur	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
327.	Ms. Trupti Das, LL.B., Bhadrak	01.06.1992 31.05.2050 31.05.2052	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
328.	Sri Aakash Mohapatra, LL.B., Sundargarh	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
329.	Smt. Lalita Patra, LL.B., Koraput	09.06.1983 30.06.2041 30.06.2043	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
330.	Sri Sadhak Karjee, LL.B., Gajapati	01.03.1998 28.02.2056 28.02.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Jagatsinghpur 04.01.2023	
331.	Ms. Ipsita Priya Ekka, LL.B., Sundargarh	18.08.1995 31.08.2053 31.08.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Kendrapara 04.01.2023	
332.	Smt. Laxmi Behera, LL.B., Kendrapara	18.07.1984 31.07.2042 31.07.2044	04.01.2023	04.01.2023	Civil Judge on Probation, Bolangir 04.01.2023	
333.	Sri Sisir Kumar Bhoi, LL.B., Sambalpur	27.02.1995 28.02.2053 28.02.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	
334.	Ms. Deepali Das, LL.B., Ganjam	01.07.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
335.	Ms. Deepta Sethi, LL.M., Mayurbhanj	28.01.1993 31.01.2051 31.01.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Angul 04.01.2023	
